

FROM NO. 4.  
( See Rule 42 )

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH:

ORDER SHEET

1. original Application No. 111/06  
2. Misc Petition No. \_\_\_\_\_  
3. Contempt Petition No. \_\_\_\_\_  
4. Review Application No. \_\_\_\_\_

Applicant(s) Hemanta Deka

Respondents M. O. I. 90ms

Advocate for the Applicant(s) Abdul Khaleque..

Advocate for the Respondant(s) Sy. G. Baruah...  
S. G. Baruah...

Notes of the Registry | Date | Order of the Tribunal

This application is in form  
is filed/C. F. for Rs 50/-  
deposit in the A. BD  
No. 26.6.3249.3  
Dated 10-5-06.

11/5/06  
11/5/06  
11/5/06

12.5.2006 | Present: The Hon'ble Shri K.V. Sachidanandan  
Vice-Chairman.

This application has been filed  
praying for a direction upon the  
respondents for compassionate  
appointment of the applicant whose  
father died in harness in 5.10.2001.  
The applicant had earlier approached  
this Tribunal by way of O.A. No. 232 of  
2004 wherein this Tribunal had  
directed the respondents to consider  
the case of the applicant afresh  
within specified time. Pursuant to the  
aforesaid direction the respondents  
had passed an order dated 26.8.2005  
(Annexure-H) stating that the case of  
the applicant was considered and  
rejected in the year 2001 and hence  
his case could not be considered in  
subsequent years and that is one of  
the grounds for rejection of his case.

Ad. Abdul Khaleque, Learned counsel

Steps taken with  
envelopes.

Mr  
11-5-06  
fil. complete and  
dated 12-5-06

12-5-06

:2:

Contd.

12.5.2006

for the applicant submits that in another case the respondents had considered the case of one Smt. Parbati Das whose husband died in 2000 and she was given compassionate appointment in the year 2005. According to him, this is clear violation of norms given by the Apex Court.

Mr. G. Baishya, learned Sr. C.G.S.C. representing the respondents submits that notice should be issued to the respondents.

Considering the issue involved in this case I direct to issue notice to the respondents. Post the matter on 7.7.2006.


 Vice-Chairman

Notice duly Served  
on resp. nos. 2, 3.

~~Class~~  
24/5/06.

Notice & order sent  
to D/section for  
issuing to resp. no. 1  
by regd. A/D post.

~~Class~~  
24/5/06. D/No - 524  
Dt =

Notice duly Served  
on resp. no. 1.

~~6/6/06.~~

**Service Completed**

~~6/6/06.~~

No Writ has been  
filed.

33

8.8.06

No rejoinder filed.

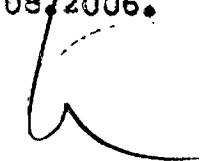
mb

  
Member

Vice-Chairman

07.07.2006 Learned counsel for the respondents wanted time to file reply statement. The learned counsel for the applicant also wanted to produce certain documents. Let it be done.

Post on 09.08.2006.

  
Vice-Chairman

09.08.2006 Learned counsel for the applicant submitted that he has received copy of the written statement. Post on 30.08.2006 for filing ~~rejoinder~~ ~~rejoinder~~ rejoinder.

  
Vice-Chairman

29/8/06

-3-

O.A 111/06

Notes of the Registry	Date	Order of the Tribunal
<u>16.8.06</u> W.Ps filed by the Respondents.  <u>Dr.</u>	30.08.2006	Present: Hon'ble Sri K.V. Sachidanandan Vice-Chairman.  Learned Counsel for the Applicant submitted that he has filed rejoinder. Learned Counsel for the Respondents wanted take instructions. Let it be done.  Considering the issue involved, I am of the view that the O.A. has to be admitted. Admit. Post on 22.09.2006.
<u>W.Ps have been filed.</u>  <u>29.8.06.</u> No rejoinder filed.		<u>h</u> Vice-Chairman
<u>30.8.06</u> Rejoinder filed by the Applicant.  <u>Dr.</u>	22.09.2006	Present: Hon'ble Sri K.V. Sachidanandan Vice-Chairman.  It is reported that the pleadings are complete. Let the case be posted in first week of November 2006.
<u>The case is ready</u> for hearing.  <u>6.11.06.</u> The case is ready for hearing.  <u>28.11.06.</u>	7.11.2006	<u>h</u> Vice-Chairman  <u>h</u> Vice-Chairman
<u>13.3.07</u> Written objection against the rejoinder filed by Applicant.  <u>Dr.</u>	12.3.07.	Post the matter after two weeks.  <u>h</u> Vice-Chairman
<u>13.3.07</u> The case is ready for hearing.  <u>Dr.</u>	13.3.07.	Post the matter on 20.3.07.  <u>h</u> Member Vice-Chairman

21.3.2007

Learned counsel for the respondents was represented and submitted that he has some personal inconvenience and sought for an adjournment.

post before the next Division Bench.

①

Member

Vice-Chairman

bb

The case is ready  
for hearing.

22  
5.5.08

✓ OA/CP/RA/ME No. 111

2006

Order dated 25.3.2008

Call the matter for hearing  
on 7.5.08.

  
(M.R. MOHANTY)  
Vice-Chairman

07.05.2008 None appears for the Applicant nor

the Applicant is present. However, Mr G.

Baishya, learned Sr. Standing Counsel for

the Union of India, is present. In order to

give one more chance to the Applicant, call

this matter on 06.06.2008 for hearing,

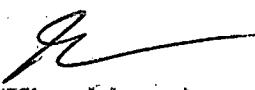
when the learned Sr. Standing Counsel for

the Union of India should obtain

<sup>more detail</sup> instructions in writing from the

Respondents.

Send copies of this order to the  
Applicant and to all the Respondents in the  
addresses given in the O.A. and free copies  
of this order be also supplied to the learned  
Counsel for the parties.

  
(Khushiram)  
Member (A)

  
(M.R. Mohanty)  
Vice-Chairman

nkm

order dt- 7/5/08

Send to D/Section  
for issuing to applicant  
and to all the respondents  
by post. Free copies handed over  
to Counsel for the parties.  
D/No-2219  
D/No-2224

order dt- 7/5/08

nkm

The case is ready  
for hearing.

  
5.6.08

Dh. 6, 6, '08

Pl. send copies of this order to the Applicant and to the Respondents

16/6/08

Copies of order dt. 6/6/08  
Send to D/Section for  
issuing to applicant and  
respondents by post.

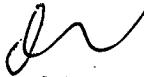
16/6/08. D/No-2895 to 2898  
DT 23/6/08.

nkm

30.06.2008

None appears for the Applicant nor the Applicant is present. However, Mr G. Baishya, learned Sr. Standing Counsel for the Union of India, is present. He was to produce more details relating to the case in hand. He has, however, not been able to get those details. In order to give one more chance to the parties to place their case, call this matter on 30.06.2008.

Send copies of this order to the Applicant and the Respondents in the addresses given in the O.A.

  
(Khushiram)  
Member (A)

  
(M.R. Mohanty)  
Vice-Chairman

30.06.2008 None appears for the Applicant nor the Applicant is present. However, Mr G. Baishya, learned Sr. Standing Counsel for the Union of India, is present.

The written statement filed in this case is not at all a transparent one. In all fairness of things, the Respondents should produce the records of proceedings of the CSC dated 24.01.2003. They should disclose what was the total vacancy position in the Direct Recruitment Quota for the year 2001 and for 2002. The Respondents have filed a document as Annexure-1 enclosed in the written objection filed in this case (in reply to the Rejoinder) but the said document is an incomplete one. Annexure to the said Annexure-1 should be produced by the Respondents in this case. The Respondents should disclose clearly the details of the persons appointed on compassionate grounds during 2001 and during 2002.

They should prepare the details of persons given employment on compassionate grounds in a format comparing the details relating to the Applicant. Without these details adverse inference shall be drawn against the Respondents of this case.

DL. 30.6.08

Pl. send copies of this order to the Applicant and to all the Respondents.

Free copy of this order be supplied to Mr. G. Baishya scase.

A copy of this order be handed over to Mr M.U. Ahmed L. Addl. sc

*Mohanty*  
30.6.08

On the prayer of Mr G. Baishya, learned Sr. Standing Counsel, call this matter on 07.08.2008; when all the aforesaid details should be furnished before this Tribunal in the shape of an Additional Written Statement.

Send copies of this order to the Applicant and to all the Respondents in the addresses given in the O.A. and a free copy of this order be supplied to Mr G. Baishya, learned Sr. Standing Counsel; who should ensure that all details are furnished by the date fixed.

A copy of this order be also handed over to Mr M.U. Ahmed, learned Addl. Standing Counsel, who has been kind enough <sup>and agreed</sup> to supply the same to Mr A. Khalique, in the High Court Bar Association.



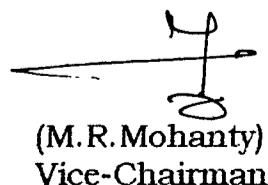
(M.R. Mohanty)  
Vice-Chairman

Order dated 30.6.08.  
received on behalf of nkm  
A. Khalique

*Arshad Ali*  
07.08.2008  
#nocall  
7.7.08

Mr A. Khalique, learned counsel for the Applicant is present. However, Mr G. Baishya, learned Sr. Standing counsel is on accommodation for today.

Call this matter on 11.08.2008.

  
(M.R. Mohanty)  
Vice-Chairman

*Copy 1/108. Va/1108*  
Copies of this order send to D/Section for issuing to Applicant and to all the respondent by post and free pg  
Copies of this order handed over to learned advocates

*Ab*

11.08.2008 Mr A. Khaleque, learned Counsel appearing for the Applicant, and Mr G. Baishya, learned Sr. Standing Counsel for the Union of India, are present. Mr G. Baishya has produced materials to show that a large number of candidates (for compassionate <sup>appointment</sup>) received consideration of the Committee and, out of them, only six have been given compassionate employment as against <sup>57.</sup> vacancies of the year 2001. He has produced materials to show that during 2002 vacancies were not enough to accommodate anybody on compassionate ground as against 5% quota. However, he has not been able to produce any materials to show that during the years 2003, 2004 and 2005 there were any vacancy available for granting compassionate appointment and as to whether anybody was considered as against vacancies of those years and as to whether the Applicant received consideration against vacancies of those years.

In the aforesaid premises, one more opportunity is given to Mr G. Baishya to obtain materials from the Respondents to show as to what was the vacancy position during the year 2003, 2004 and 2005 and the minutes of the proceedings (for compassionate appointment) for the vacancies of those years.

In course of hearing Mr A. Khaleque, learned Counsel appearing for the Applicant, disclosed that one Smt Parbati Das received compassionate employment during the year 2005 and another Smt Saroda Baishya got compassionate appointment during the year 2004. If that is so, then there was some consideration

*The case is ready  
for hearing.*

*31  
6.8.08.*

*The case is ready  
for hearing.*

*My  
08.08.2008*

given for compassionate appointment during the year 2003, 2004 and 2005. The Respondents should cause production of the minutes of the Screening Committee for compassionate appointment for those years/2003, 2004 and 2005.

Dt. 11-8-08

Pl. send copies of this order to the Respondents at the addresses given in the O.A.

Free copies of this order be supplied to the learned Counsel for both the parties.

*M.R. Mohanty*  
11-8-08

Copies of order dated 11/8/08 sent to D/Sec. for issuing to respondents and Counsel for the both parties.

Class 108. D/16-3839 to 3843  
26/8/08. Dt. 219/08.

nm

15.09.08

Heard Mr A.Khaleque, learned counsel for the Applicant and Mr G.Baishya, learned Sr. Standing counsel for the Respondents department. Also perused the materials placed on record. Mr Baishya also produced copies of the proceeding of subsequent 3 years, which were also perused and taken note of.

Hearing concluded. For the reasons recorded separately this case stands disposed of.

*Khushiram*  
(Khushiram )  
Member(A)

*M.R. Mohanty*  
(M.R. Mohanty)  
Vice-Chairman

10

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH**

.....

**Original Application Nos. 111 of 2006.**

**DATE OF DECISION: 15-09 -2008.**

**Sri Hemanta Deka**

.....**Applicant/s**

**Mr A. Khaleque**

.....**Advocate for the  
Applicant/s**

**-Versus -**

**Union of India & Ors.**

.....**Respondent/  
s**

**Mr. G. Baishya, Sr. C.G.S.C.**

.....**Advocate for  
the**

**Respondent/s**

**CORAM**

**THE HON'BLE MR MANORANJAN MOHANTY, VICE CHAIRMAN**

**THE HON'BLE MR KHUSHIRAM, ADMINISTRATIVE MEMBER**

**1. Whether reporters of local newspapers may be allowed to  
see the judgment ?**

**Yes/No**

**2. Whether to be referred to the Reporter or not ?**

**Yes/No**

**3. Whether their Lordships wish to see the fair copy of the  
judgment ?**

**Yes/No.**

  
**Vice Chairman/Member(A)**

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH

Original Application No. 111/2006.

Date of Order : This the 15th Day of September, 2008.

THE HON'BLE MR MANORANJAN MOHANTY, VICE CHAIRMAN

THE HON'BLE MR KHUSHIRAM, ADMINISTRATIVE MEMBER

Sri Hemanta Deka,  
Son of Late Moina Ram Deka, Ex-MM (BCR)  
SRO, 'GH' Division, R.M.S.Rangia,  
a resident of Village Niz Madartola,  
P.O. Baihata Chariali, Dist. Kamrup, Assam. .... Applicant

By Advocate Mr A. Khaleque

**Versus –**

1. Union of India, represented by the Secretary, Department of Post, Govt. of India, New Delhi.
2. The Chief Postmaster General, Assam Circle, Guwahati-781001.
3. The Senior Superintendent of R.M.S. Guwahati Division, Guwahati .... Respondents

By Advocate Shri G.Baishya, Sr.C.G.S.C

ORDER (ORAL)

KHUSHIRAM, MEMBER(A)

The Applicant applied for compassionate appointment on the ground that the Applicant's father Late Moina Ram Deka (while in service as a Mailman under Senior Record Officer/R.M.S.Guwahati Division at Rangia) died on 05.10.2001. The application for compassionate ground was rejected on 24.01.2003. The Applicant also alleged that others, who were similarly placed, were given appointment



to Group D post. Since representation of the Applicant was not decided, he filed O.A.232/2004; which was disposed of by this Tribunal, on 19.05.2005, with direction to the Respondents to consider the representation of the Applicant and to pass a reasoned order. The Respondents considered the representation of the Applicant and, vide order dated 26.08.2005, rejected the claim of the Applicant on the ground that the claim of the Applicant (on consideration as against the vacancy of 2001) having been rejected, his claim to consider his case "for the vacancies of 2002 does not arise as there is no provision to empanel earlier rejected candidate." Aggrieved by this order, the Applicant has filed this second round of litigation seeking mainly the following relief :-

"The Respondents may be directed to appoint the Applicant in any post, as a special "Cancer Patient's case, on compassionate ground, by relaxing the normal Rules."

2. The Respondents have filed a written statement stating therein that Chief Postmaster General of Assam Circle rejected the case of the Applicant as the same was not recommended by Circle Selection Committee earlier. His case was considered against vacancies of 2001. Therefore, the consideration of the case (in 2002) does not arise, as there is no provision to empanel earlier rejected candidates. It has been stated that Late Moina Ram Deka died on 05.10.2001 and his son Shri Hemanta Deka filed his claim for compassionate appointment. His case was duly considered by the Respondents and could not be acceded to, as sufficient number of vacancies were not available (which is limited to the extent of 5% of the vacancies for direct recruitment



quota) in the given year. Moreover, the widow of the deceased Smt Uttara Deka had received Rs. 2,19,503/- as retrial benefits including GPF and she was getting family pension of Rs.3378/- p.m. plus Rs.10/- fixed medical allowance.

3. The Applicant has filed Rejoinder stating that the plea of "no vacancy" is not correct and has been made to mislead the Tribunal. It has specifically alleged that the case of one Smt Sarada Baishya was considered in the year 2002 (although it was a case of 2001) and that, similarly, the case of Smt Parbati Das was also considered 4½ years after the death of her husband and that therefore, the case of the Applicant merit consideration.

4. The Respondents has also filed a Reply to the Rejoinder stating that the compassionate appointment case of the Applicant was examined on the basis of selection conducted by Circle Selection Committee under relaxation of normal rules; but the case did not qualify for compassionate appointment. The allegation of arbitrariness against the Respondents has been denied.

5. This Tribunal in its order dated 11.08.2008 had observed as under :-

"One more opportunity is given to Mr G.Baishya to obtain materials from the Respondents to show as to what was the vacancy position during the year 2003, 2004 and 2005 and the minutes of the proceedings (for compassionate appointment) for the vacancies of those years."

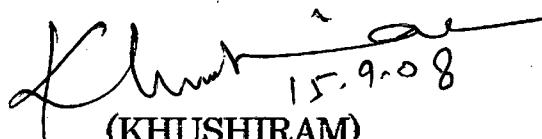
The learned Sr. Standing counsel appearing for the Respondents has produced copies of the proceedings for the year 2003, 2004 and 2005 for perusal of the Tribunal.

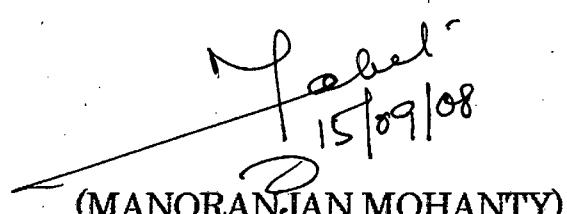


Learned counsel for the Applicant, Mr Khaleque argued that the case of the Applicant merit consideration for at least 3 times as per Government policy and as the similar other cases have received consideration on more than one consideration (as in this case no further consideration was given) direction ought to be given to give further consideration to the case of Applicant.

6. Mr G.Baishya, learned Sr. Standing counsel in his argument stated that the case of the Applicant has been considered but it was not found indigent enough as compared to other cases where appointments have been given and that the cases referred to by the Applicant were more deserving as compared that of the Applicant.

7. We have considered the rival contentions of the parties and perused the materials placed on record. The case of the Applicant has been considered once in 2001 and the same could not be considered for the subsequent years 2002, 2003 and 2004. The other cases (referred to by the Applicant) are more or less similar to that of the Applicant. As per policy of compassionate appointment, the case of each individual should receive at least 3 considerations. Accordingly, we dispose of this case with direction to the Respondents to consider the case of the Applicant, again, on two more occasions (as against the available vacancies) to provide him compassionate employment.

  
15.9.08  
(KHUSHIRAM)  
ADMINISTRATIVE MEMBER

  
15/09/08  
(MANORANJAN MOHANTY)  
VICE CHAIRMAN

15

File in Court on.....
Court Officer.

O. A. NO. 111 OF 2006

H. Deka

-- Applicant

- vs -

Union of India

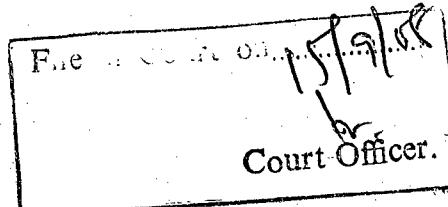
-- Respondents

The minutes of the section committee  
of the year 2003-2004 and 2005 (photocopies attached  
by the Asslt. Postmaster General (nig)).

Filed by

Bartam Kishore  
Sarkar

15.09.08



**Department of Posts  
Office of the Chief Postmaster General  
Assam Circle, Guwahati-781001**

No: VIG/5/X/II/06-Pt-I

Dated at Guwahati the 12<sup>th</sup> Sept, 2008

To

Shri Gautam Baishya,  
Sr. CGSC,  
Central Administrative Tribunal,  
Guwahati-781001.

Sub: OA No. 111/06 filed by Hemanta Deka.

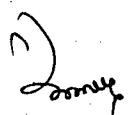
Ref: Nil

Sir,

Kindly refer to the Hon'ble Tribunal order dated 11.08.2008, in OA No. 111/06 filed by Hemanta Deka. The order of the Hon'ble CAT has been received by this office on 08.09.2008. It appears that the Hon'ble CAT directs the respondent department to produce documents showing vacancy position and minutes for the year of 2003, 2004 and 2005. The attested copy of the above documents are enclosed here with to produce before the Hon'ble CAT on 15.09.08 and defend the case on behalf of the respondent.

Encl: As above.

Yours faithfully

  
(L.K. Barman),  
Asstt. Postmaster General (Vig)  
O/o the Chief Postmaster General  
Assam Circle, Guwahati-781001

For the year 2003 & 2004

File in Court on.....

Court Officer.

**MINUTES OF THE CIRCLE SELECTION COMMITTEE MEETING HELD ON 04.05.2005 FOR  
CONSIDERATION OF APPOINTMENT AGAINST DEPARTMENTAL  
VACANCIES UNDER RELAXATION OF NORMAL RECRUITMENT RULES**

The Circle Selection Committee comprising the following members for considering the cases for appointment under relaxation of normal recruitment rules met on 4.5.2005 in the Chamber of the Chief Postmaster General, Assam Circle, Guwahati.

1.	Shri S.K.Das, Chief Postmaster General Assam Circle, Guwahati.	Chairman.
2.	Shri A.N.D.Kachari, Postmaster General, Dibrugarh Region, Dibrugarh.	Member.
3.	Shri M R Pania DPS (HQ), Assam Circle Assam Circle, Guwahati.	Member.

2. All together 42 (forty two) cases as per the register maintained in CO, are placed before the CSC for consideration for appointment on compassionate ground. The cadre-wise break up is as follows.

For PA cadre	-	17
For Postman cadre	-	17
For Group-D cadre	-	8

2.1 Besides the above 42 (forty two) cases, 6 (six) cases, which were recommended for re-consideration by the earlier CSC held on 2.4.2004 were also taken up with the above 42 (forty two) cases.

2.2 The case of Shri Rupak Dey, S/o Late Hrishindra Ch Dey, Serial No. 16/03 (as per register) which was rejected on the ground that there are more deserving cases, by the earlier CSC held on 2.4.2004, has been placed before the CSC again for Postman vacancy. In compliance with Hon'ble CAT order, reasoned and speaking order highlighting the various factors considered while examining applicant's case for compassionate appointment may be issued immediately to the applicant and intimation be sent to the Hon'ble CAT.

3. As per Ministry of Personnel P.G. & Pension DOP&T No.14014/23/99-Estt.(D) dated 3.12.99 the committee for appointment on compassionate grounds should take into account the position regarding availability of vacancy for such appointment and it should recommend appointments on compassionate grounds only in a really deserving cases and only if vacancy meant for appointment on compassionate grounds will be available within a year and that too within the ceiling of 5% of vacancies falling under direct recruitment quota. Accordingly, the committee examined the relevant records and found that following posts are to be filled up for appointment on compassionate ground under direct recruitment quota for the year 2003 and 2004.

Allected  
Asstt. Postmaster General (V)  
O/o the Chief Postmaster General  
Assam Circle, Guwahati-781 001

	2003	2004
PA	2	2
Postman	1	1
Group-D	1	1

4. The committee examined all the above 42 new + 6 old + 1 CAT cases carefully and **recommends the following candidates** for appointment under relaxation of normal rules against direct recruitment quota for the year 2003 and 2004.

SI	SL No. as per register	Name of the candidate	Name of the deceased employee	Post for which recommended for appointment.
1	05/04	Sri Bidit Kumar Bora	S/o late Nagen Ch Bora Ex Group-D, Sivasagar H0	PA cadre
2	11/04	Sri Ajit Kumar	S/o late Dhireswar Kumar Ex SG MM, H0 Mails, Guwahati RMS.	PA Cadre
3	24/04	Miss Ritutrishna Deka	D/O late Hiteswar Deka Ex SA, (BCR) GH RMS Dn	PA Cadre
4	41/04	Sri Amit Ch Das	S/o late Maram Ch Das Ex Group-D, PSD Guwahati	PA cadre
5	28/03	Sri Parthajit Nath	S/o late Prabir Kr Nath Ex Group-D, Silchar H0	Postman cadre
6	04/04	Mrs Renu Devi	W/O late Dipak Kr Sarma Ex SA, SR0 Rangia	Postman cadre
7	03/04	Sri Gakul Ch Roy	S/O late Jyotish Ch Roy Ex SG MM, New Bongaigaon	Group-D cadre
8	44/03	Smt Parbati Das	W/O late Harimohan Das Ex Bearer No. II RMS Deptl. Canteen Guwahati RMS	Group-D cadre

(M R PANI)  
Director Postal Services [HQ]  
O/o the CPMG, Guwahati

(A.N.D.Kachari)  
Postmaster General  
Dibrugarh Region, Dibrugarh

Chief Postmaster General  
Assam Circle, Guwahati

(S.K.Das)

6/19

The CSC held on 4.5.2005 recommended the following candidates for appointment under relaxation of normal rules against the vacancies as shown below.

Vacancies

	2003	2004	Total
PA cadre	2	2	4
Postman	1	1	2
Group-D	1	1	2

Recommended candidates :

PA CADRE

SI	Name of the candidate	Name of the deceased employee
1	Sri Bidit Kumar Bora	S/o late Nagen Ch Bora Ex Group-D, Sivasagar HO
2	Sri Ajit Kumar	S/o late Dhireswar Kumar Ex SG MM, HR0 Mails, Guwahati RMS
3	Miss Ritutrishna Deka	D/O late Hiteswar Deka Ex SA, (BCR) GH RMS Dn
4	Sri Amit Ch Das	S/o late Maram Ch Das Ex Group-D, PSD Guwahati

POSTMAN CADRE

5	Sri Parthajit Nath	S/o late Prabir Kr Nath Ex Group-D, Silchar HO
6	Mrs Renu Devi	W/O late Dipak Kr Sarma Ex SA, SR0 Rangia

Group-D CADRE

7	Sri Gakul Ch Roy	S/O late Jyotish Ch Roy Ex SG MM New Bongaigaon
8	Smt Parbati Das	W/O late Harimohan Das Ex Bearer No. II RMS Deptl. Canteen Guwahati RMS

The vacancy position for PA/SA, Postmen and Group-D cadres may also kindly be seen at flag-A, Flag-D and Flag-C. Approved candidates may perhaps be allotted to the divisions now. The same will be in addition to the vacancies already allotted vide Flag-A, Flag-D and Flag-C. There is no vacancy in SA and MG cadre for Guwahati RMS.

31 MAY 2005

Attested  
Asstt Postmaster  
Circle Postmaster General (Vig)  
Circle, Guwahati-781 001  
DPS

put up for kind perusal and orders.

Approve

31/5/05  
APMG (STAFF)

2/6/05

2/6/05

2 JUN 2005

Order above-

Order

CSC held on  
04-05-05

File in Court on.....

Court Officer

Selected no

12,17,2,5

Check list for PA Cadre

SL	File No.	Name of the Ex-Employee	Date of death/invalidation, Age on the date of death/Invalidation, L/S done	Whether any loss/fraud case against the ex-official	Family pension, Terminal benefit received	Number of dependents including candidate	Number of unmarried daughters	Number of minor children	Particulars of the candidate	Remarks
1	2	3	4	5	6	7	8	9	10	11
1	Staff/16-02/04	Late Naren Ch. Nath, Ex-APM Tinsukia HO	4-8-02 Age= 51 Y 7M L/S= 30Y 2M	Nil	F/P = 3250 + DR TB = 5,74,278/-	4	1	-	Sanjoy Nath (1 <sup>st</sup> son) DOB= 07-1-78 E.Q.= HS passed Undertaking furnished	1. L/P = Nil. 2. Rented house @ Rs.1000/- PM 3. AF = Nil 4. Declaration from other members furnished 5. 1. unmarried daughter. 6. Recommended by RO for CSC
2	Staff/16-05/04	Late Nagen Ch Bora, Ex-Gr.D Sivasagar HO	30-6-03 Age= 53Y 6M L/S= 20Y 9M 28D	Nil	F/P = 1275 + DR TB = 50,694/-	3	-	1	Bidit Kr Bora (son) DOB= 30-7-80 E.Q.= HS Passed Undertaking furnished	1. L/P = 13.4 Kana 2. AF = 10,000/- 3. 1 minor children 4. Declaration of widow furnished 5. Recommended by RO for CSC

Open →   
 1/1  
 6/1  
 1/1  
 1/1  
 1/1

Approved  
Signature

Approved  
Signature  
Asstt. Postmaster General (Vig)  
O/o the Chief Postmaster General  
Assam Circle, Guwahati-781 001

esc held on

4/5/05

cadre

3	Staff/16-06/04	Late Maheswar Kakti, Ex-SPM, Marwaripatty SO Nagaon	14-1-03 Age= 58Y 5M L/S= 36Y 11M	Nil	F/P = 3100 + DR TB = 4,80,629/-	4 no financial independence.	1	1	Achinta Kakati (2 <sup>nd</sup> son) DOB = 1-1-02 E.Q. = HS passed Undertaking furnished.	1. L/P = 1K 8lecha 2. A/I = 9000/- 3. 1 marriageable daughter and 1 minor children Own house. 4. The elder brother is BA pass and employed as a teacher and living together. 5. Recommended by RO for CSC. 7. No widow / mother.
4	Staff/16-07/04	Late Afzillah Ali Ahmed, Ex-PM, Diphu HO	30-6-01 Age= 58Y 3M L/S= 39Y 29D	Nil	F/P = 3686 + DR TB = 2,03,232/-	2 Rejected - No financial indepence	-	-	Md. Imdadullah Ali Ahmed (son) DOB = 1-1-75 E.Q. = BA Undertaking furnished.	1. L/P = 2½ katha. 2. Own house. 3. A/I = 69,326/- 4. Declaration of widow furnished. 5. Recommended by RO for CSC.
5	Staff/16-11/04	Late Dhireswar Kumar, Ex-SGMM 'GH' RMS Dn.	31-10-03 Age= 50Y 10M 3D L/S= 30Y	Nil	F/P = 1900 + DR TB = 1,56,959/-	5 Rejected - Not distressed as much as others	1	1	Ajit Kumar (1 <sup>st</sup> son) DOB = 28-2-82 E.Q. = HS passed Undertaking furnished.	1. L/P = 6 katha. 2. Own house. 3. A/I = 10,000/- 4. Declaration of widow furnished. 5. 1 marriageable daughter and 1 minor children. 6. Recommended by SSRM/Ghy.

File in Court on.....

Court Officer.

Asstt. Postmaster General (Wig)  
O/o the Chief Postmaster General  
Assam Circle, Guwahati-781 001

Airtel  
Done

Selected

21

4-5-05

Parade

8	Staff/16-12/04	Late Chittaranjan Chakraborty, Ex-PA Dibrugarh	10-10-2000 Age = 55Yrs. L/S= 33Y 4M 13D	Nil	F/P = 3400 + DR TB = 4,05,766/-	3	1	Joydeep Chakraborty (2 <sup>nd</sup> son) DOB= 11-12-81 E.Q= HS passed Undertaking furnished	<ol style="list-style-type: none"> <li>1. A/I = 64,000/-</li> <li>2. L/P = Nil</li> <li>3. Rented house.</li> <li>4. The eldest son married and living separately.</li> <li>5. 1 marriageable daughter.</li> <li>6. Declaration from all members furnished.</li> <li>7. Recommended by RO for CSC.</li> <li>8. The case of Chirodeep Chakraborty the eldest son has already been rejected by the CSC held on 24.1.03.</li> </ol>
3 - 7	Staff/16-15/04	Late Bhagirath Sarkar Ex-Postman Rehabari SO Guwahati(P) Dn.	7-2-2001 Age= 54Y 1M 6D L/S= 23Y 10M 19D	Nil	F/P = 1982 + DR TB 2,05,540/-	6	1	Nilomani Sarkar (1 <sup>st</sup> son) DOB= 27-11-79 E.Q= HS passed Undertaking furnished.	<ol style="list-style-type: none"> <li>1. L/P = 6 bighas.</li> <li>2. Own house</li> <li>3. A/I = Nil.</li> <li>4. 1 marriageable daughter.</li> <li>5. Declaration from other members furnished.</li> <li>6. Recommended by SSP/Ghy.</li> </ol>

File in Court on.....

Court Officer.

Attested  
Dome  
Asst. Postmaster General (Vig)  
O/n the Chief Postmaster General  
Assam Circle, Guwahati-781 001

18/09/

000

or

p-a

22

04-05-05

PA cadre

8	Staff/16-17/04	Md. Kuddus Ali Ex-SPM Fakiraganj, Goalpara	Invalid on 1-1-03 Age= 47Y 10M L/S= 33Y 10M 21D	Nil	R/P = 2450 + DR. TB = 2,24,815/-	4 Not financial independence	Saiful Islam (2 <sup>nd</sup> son) DOB= 22-3-75 E.Q.= HS passed Undertaking furnished.	1. Own house. 2. A/I = 47,952/- 3. Declaration of other members furnished. 4. The eldest son married and read up Class IV living jointly with the family. 5. Recommended by SP/Dhubri.	
9	Staff/16-18/04	Sona Ram Hazarika, Ex-Gr.D, Bihpuria Dibrugarh Dn.	Invalidation on 21- 2-03 Age= 56Y 9M L/S= 36Y 11M 19D	Nil	F/P = 3875 + DR TB = 2,14,535/-	6 — —	2 — —	L/P = 3 bighas. Own house. A/I = 36,000/- 2 marriageable daughters. Declaration of invalid pension and other members furnished. Eldest brother read-up to Class X, 2 <sup>nd</sup> son MA passed living with the family. Recommended by RO for CSC.	
10	Staff/16-20/04	Late Rukheswar Gogoi Ex-SPM, Naoholia Dibrugarh Dn.	6-8-2000 Age= 50Y 7M L/S= 31Y 8M 4D	Nil	F/P = 2625 + DR TB = 4,37,763	5 — —	1 — —	Hidrayanda Gogoi (eldest son) DOB= 31-12-79 E.Q.= HS passed Undertaking furnished.	1. L/P = 13.4 katha. 2. Own house. 3. A/I = 20,000/- 4. 1 marriageable daughter. 5. Case _____ is recommended by RO for CSC. 6. Declaration from all members furnished.

File No. ....

Court Officer.

CSC held on  
4-9-05

PA cadre

11	Staff/16-23/04	Late Syed Rafikul Islam Ex-PA, Kokrajhar	16-5-03 Age= 28Y 10M L/S= 1Y 6M 2D	Nil	F/P = 1275 + DR TB = 1,60,639/-	1 ① No dependants ② Gets pension. ③ TB	-	Syed Sahinur Begum (widow) DOB= 10-1-81 E.Q.= HS passed Undertaking not furnished.	1. LP = Nil. 2. AF = Nil. 3. Rented house. 4. Recommended by SP/Dhubri (Father, mother, 4 brother and 4 sisters). Father is pensioner. 5. No declaration furnished.
12	Staff/16-24/04	Late Hiteswar Deka Ex-SA HRO 'GH' RMS Dn.	1-11-2003 Age= 49Y 4M L/S= 27Y 2M 20D	Nil	F/P = 2950 + DR TB = 2,37,161/-	5 Accepted/Recommended	2	2 Miss Ritutrihna Deka (1 <sup>st</sup> daughter) DQB= 22-6-80 E.Q.= BA(unmarried) Undertaking furnished	1. LP = 2 katha. 2. Rented house. 3. AF = Nil. 4. Declaration of mother furnished. 5. 2 marriageable daughters & 2 minor children including 1 minor daughter. 6. Recommended by SSRM/Ghy.
13	Staff/16-25/04	Late Upen Bhuyan, Ex-PA Tinsukia	8-6-03 Age= 53Y 8M L/S= 28Y 8M 13D	Disc. proceedings initiated under Rule-16 was dropped due to death of the Ex-official.	F/P = 2950 + DR TB = 2,78,260/-	5 Rejected due to involvement of Ex-official in ground case.	2	1 Bitupan Bhuyan (son) DOB= 5-7-79 E.Q.= HS passed Undertaking furnished.	1. LP = Nil. 2. Living in Paternal house. 3. AF = 15,000/- 4. Declaration of other members furnished. 5. Recommended by RO for CSC. 6. The Ex-official was charge sheeted under Rule-16 on 1-5-04. The official expired on 8-6-05.

File No. ....

Court Officer.

Asstt. Postmaster General (Vig)  
O/o the Chief Postmaster General  
Assam Circle, Guwahati-781 001

Selected

24

CSC held on  
4-5-05

PA cadre

14	Staff/16-31/04	Late Nabaranjan Bairagi, Ex-PA Nagaon	9-3-03 Age= 35Y 6M L/S= 8Y 11M 20D	Nil	F/P = 1440 + DR TB = 92,185/-	3	Rejected. No habitability/ address.	Jadumani Bairagi (brother) It appears that the ex-official was unmarried. DOB= 10-2-76 E.Q.= HS passed Undertaking furnished.	1. L/P = 3 katha 16 lecha. 2. Own house. 3. A/I = 7,000/- 4. Declaration of parents furnished.
15	Staff/16-34/04	Late Nandaram Medhi, Ex-SPM Rajgarh, Dibrugarh Dn.	10-2-02 Age= 57Y 9M L/S= 34Y 7M 8D	Nil	F/P = 2625 + DR TB = 4,45,787/-	4	1	Dipak Medhi (1 <sup>st</sup> son) married DOB= 1-3-70 E.Q.= B. Com. Undertaking furnished.	1. Own house. 2. A/I = 20,000/-. 3. Living jointly. 4. One marriageable daughter. 5. Recommended by RO for CSC.
16	Staff/16-38/04	Md. Osman Ali Ex-Postman Silpukhuri SO Guwahati(P) Dn.	Invalidation on 31-3-03 Age= 54Y 22 D L/S= 31Y 7M	Nil	F/P = 2148 + DR TB = 1,43,747/-	4	1	Md. Waribur Rahman (2 <sup>nd</sup> son) DOB= 30-6-80 E.Q.= HS passed Declaration not furnished.	1. L/P = 4 bighas. 2. Own house. 3. A/I = 10,000/- 4. Declaration of mother and elder brother furnished. 5. Elder brother is doing business as appeared in the declaration. 6. 1 marriageable daughter. 7. Recommended by SSP/Ghy.

File in Court on.....

Court Officer.

Asst. Postmaster General (Vig)  
O/o the Chief Postmaster General  
Assam Circle, Guwahati-781 001

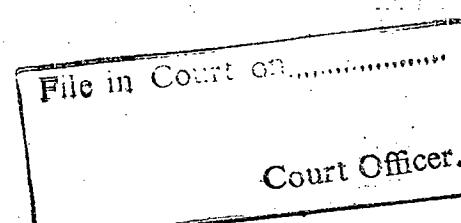
25

CSC held on TA cadre  
4-5-05

17	Staff/16-41/04	Late Maram Ch Das, Ex-Gr.D PSD/Guwhati	21-12-2004 Age= 48Y 5M 15D L/S= 24Y 1M 20D	Nil	F/P = 1575 + DR TB = 1,83,749/-	4	1	1	Amit Ch Das (son) DOB = 4-6-84 E.Q = HS passed Undertaking furnished.	1. Own house. 2. AI = Nil. 3. Declaration of family members furnished. 4. 1 marriageable daughter. 5. Recommended by Supdt. PSD/Ghy. 6. 1 minor daughter.
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Qb  
u/j/t/s

Approved



Entered  
Done  
Asst. Postmaster General (Vig)  
On the Chief Postmaster General  
Assam Circle, Guwahati-781 001

File in Co.....

Court Officer.

Cases of last CSC held on 2-4-04 for review in PA Cadre

Sl.	File No.	Name of the Ex-Employee	Date of death/Invalidation, Age on the date of death/Invalidation, L/S done	Whether any loss/fraud case against the ex-official	Family pension, Terminal benefit received	Number of dependents including candidate	Number of unmarried daughters	Number of minor children	Particulars of the candidate	Remarks
1	2	3	4	5	6	7	8	9	10	11
1	Staff/16-25/03	Charu Shyam Ex-Postman Sepon SO Sivasagar Dn.	Invalid on 1-9-02 Age= 52Y 7M L/S= 29Y 21M 16D	Nil	F/P = 1275 + DR TB = E/L encashment = 9363 others yet to deposit.	4	2	-	Nikhil Shyam Eldest and only son DOB= 12-2-79 E.Q.= BA Undertaking furnished.	1. L/P = 3 kathas 3 lechas 2. A/I = 12,000/- 3. Own house. 4. Living together. 5. 2 marriageable daughters. 6. Declaration from other members furnished except ex-official. 7. RO recommended for CSC.
2	Staff/16-34/03	Late Rupeswar Gogoi, Ex-PA N. Lkhimpur HO	Died on 25-1-01 Age= 48 Y L/S= 19Y 5M 14D	Nil	F/P = 2500 + DR TB = 3,55,050/-	6	1	Rejected	Utpal Gogoi (1 <sup>st</sup> son) Married all living together DOB= 1-12-74 E.Q.= HS passed Undertaking furnished	1. A/I = 16,500/- 2. L/P = 1 kata 5 lechas. 3. 1 marriageable daughters and 1 minor daughter. Declaration from all members furnished 5. RO recommended for CSC.

212,462

4/5/05

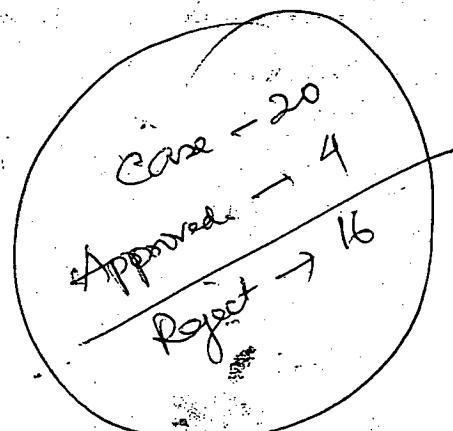
ESC held on FA cadre

4-5-05

3	Staff/16-45/03	Late Parendra Kr Das, Ex-Gr.D P&T Dispensary Guwahati.	Death on 11-12-02 Age= 47Y 7M 2D L/S= 29Y 1M 26D	Nil	F/P = 1860 + DR TB = 1,63,966/-	5	3	1	Smt. Swagata Das (wife) DOB= 16-1-55 E.Q. = PU passed but no pass certificate and marksheets produced. Only HSLC certificate and marksheets produced. Undertaking furnished.	1. LP = Nil. 2. AI = Nil. 3. Rented house 4. 3 marriageable daughters & 1 minor son. 5. As per synopsis Pt-I & part-III E.Q. of candidate is PU. Accordingly she is eligible for FA cadre. But no relevant certificate and marksheets have been produced despite reference.
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Other  
4/5/05

Ajitha das



File No. Court of.....

Court Officer

Attested  
Dowmey  
Asstt Postmaster General (Vig)  
O/o the Chief Postmaster General  
Assam Circle, Guwahati-781 001

28

DOD-12.10.02  
L/S=34 Y. 5M. 21D.  
Age=53 Years

Pension (provision)  
Rs.1500/-+DR

Age=27 Years  
E.Q.=HSLC

Rejected  
3. daughter  
No landed  
property.

case filed  
11-5-05

### Check list for Postman / MG Cadre

Sl.	File No.	Name of the Ex-Employee	Date of death/Invalidation, Age on the date of death/Invalidation, L/S done	Whether any loss/fraud case against the ex-official	Family pension, Terminal benefit received	Number of dependents including candidate	Number of unmarried daughters	Number of minor children	Particulars of the candidate	Remarks
1	2	3	4	5	6	7	8	9	10	11
1	Staff/16-01/04	Late Sonamoni Das Ex-Gr. 'D' Silchar HO	21-1-02 Age= 59 Y, 4 M L/S= 40 Y, 4 M	Nil	FP = 1895 + DR TB = 2,61,163/-	7	1	1	Mintu Das (3 <sup>rd</sup> son) DOB(Age) = 30-1-81 E.Q.=HSLC passed Undertaking furnished	<p>1. Declaration from 6 members available.</p> <p>2. Landed property not furnished</p> <p>3. Living in own house/rented house not intimated.</p> <p>4. As per RO's report the elder sons are not willing to take responsibility of the family.</p> <p>5. Case is recommended by PMG/DR for CSC.</p> <p>6. A/I= 36,000/- from FP</p> <p>7. One marriageable daughter and one minor children.</p>

Final = 2 of 8  
8/1/05

Approved

File in Court on.....

Court Officer.

Asstt. Postmaster General (Vig)  
O/o the Chief Postmaster General  
Assam Circle, Guwahati-781 001

Entered  
Done  
29

4-5-05

	Staff/16-04/04 <i>74</i>	Late Dipak Sarmah Ex-SA, SRO, Rangia	22-4-02 Age= 39 Y, 4 M L/S=13Y, 3M, 26D	Nil	F/P.= Rs.2400 + DR TB = 1,10,986	3	-	2	Ms Renu Devi (widow) DOB(Age)= 15-5-70 E.Q.= HSLC passed Undertaking furnished	1. L/P = Nil. 2. No own house residing in Father-in-law's house. 3. A/I = 36,000/-. 4. 2 minor children including daughter. 5. Recommended by SSRM/Ghy. L/P.04 Acre.
3	Staff/16-08/04	Late Bijendra Ch Dey, Ex-Postman Badarpur SO, Cachar Division	13-4-02 Age= 57 Y L/S= 21 Y, 10 M	Nil	F/P = 1500 + DR TB = 2,71,006	4	2	-	Rejected as St. no 2 is more vulnerable to winds of society	1. A/I = 36,000/- as per Govt. certificate and nil as RO's report. 3. Living in own house. 4. Declaration from other family members furnished. 5. Case is recommended by PMG/DR for CSC. 6. 2 unmarried daughter. L/P = 3 kathas 8 leches.
4	Staff/16-09/04 <i>7</i>	Late Sukumar Paul, Ex-SA HRO(Mails) RMS 'GH' Dn.	4-7-02 Age= 56 years L/S= 32 Y, 10 M, 14 D	Nil	F/P = 3025 + DR TB = 3,44,270/-	6	2	2	No financial distress	2. A/I = 54,176/- 3. Living in own house. 4. Undertaking available. 5. Declaration from widow and eldest daughter furnished. 6. Case is recommended by SSRM/Ghy. 7. 2 unmarried daughters and 2 minor children.

File in Court on.....

Court Officer.

*1/5100*  
Asstt. Postmaster General (Vig)  
O/n the Chief Postmaster General  
Assam Circle, Guwahati-781 001

*Accepted**30*

4-5-05

## Postman/M. Guard cards

	Staff/16-10/04	Late Hiralal Roy Ex-Postman Sapatgram, Goalpara Dn.	11-4-03 Age= 54Y, 4M, 3D L/S= 22Y 20D	Nil	F/P = 1863 + DR TB = 2,13,241/-	5	1	-	Hareswar Prodhani (eldest son) DOB= 23-11-78 E.Q.= HSLC passed Undertaking furnished.	1. L/P = 2 bighas. 2. Living in own house. 3. Income = Nil. 4. Declaration of other family members furnished. 5. Case is recommenced by SP/Dhubri. 6. 1 marriageable daughter.
6	Staff/16-13/04	Late Gojendra Nath Athpuria Ex-PA, Dibrugarh HO	13-6-2003 Age= 47Y, 5M L/S= 21Y, 6D	Nil	F/P = 2625 + DR TB = 2,22,020/-	1	-	-	Smt. Jaya Athpuria (widow) DOB= 1-2-67 E.Q.= HSLC passed	1. L/P = Nil. 2. Living in rented house alone. 3. A/I = 50,088/-. 4. Case is recommended by PMG/DR for CSC.
7	Staff/16-16/04	Late Dhaniram Kalita Ex-SPM A.C.I. SO Guwahati(P)	14-1-2001 Age= 59 Y, 7M L/S= 38 years	Nil	F/P = 3550 + DR TB = 4,78,867/-	4	1	-	Apurba Kalita (1 <sup>st</sup> son) DOB= 12-10-80 E.Q.= HSLC passed Undertaking furnished.	1. Living in own house. 2. A/I = 66000/-. 3. Declaration from all members of the family furnished. 4. Recommended by SSP/Ghy. 5. 1 marriageable daughter.

Ok  
After hearing  
4/5/05

File in Court on.....

Court Officer

Asst. Postmaster General (Vig)  
O/o the Chief Postmaster General  
Assam Circle, Guwahati-781 001

Received  
Date  
31

4-5-05

Postman/Mail Guard

8	Staff/16-19/04	Late Tileswar Phukan, ex-Gr. 'D' Simaluguri, Sivasagar Dn.	18-9-03 Age= 58Y, 10M L/S= 28Y, 2M, 16D	Nil	F/P = 1275 + DR TB = 2,68,259/-	3	-	Bitul Phukan (1 <sup>st</sup> son) married DOB= 1-10-67 E.Q.= HSLC passed. Undertaking furnished	1. L/P = 9 bigha 13 leeha 2. Living in own house. 3. A/I= 6000/- 4. Declaration from other members furnished. 5. Case is recommended by PMG/DR for CSC. 6. Both sons are married
9	Staff/16-21/04	Late Samarendra Gupta Ex-Postman, Rangirkhari SO Cachar	15-12-99 Age= 53Y 7M L/S= 17 years	Nil	F/P = 1637 + DR TB = 92,362/-	2	1 Candidate herself	Pinaki Gupta (daughter) DOB=5-8-79 E.Q.= HSLC passed. Undertaking furnished.	1. L/P = 9 katha 2. A/I = 12,000/- 3. Recommended by PMG/DR for CSC. 4. Declaration of widow furnished. 5. Candidate to be married
10	Staff/16-27/04	Late Kamal Ch Handique Ex-Postman, Dhakuakhana SO,Lakhimpur	7-10-2001 Age= 53Y 7M L/S= 20Y, 5M, 9D	Nil	FP = 1982 + DR TB = 1,92,349/-	2	-	Niju Kr. Handique (son) DOB= 1-1-1981 E.Q.= HSLC passed Undertaking furnished.	1. L/P = 3 bighas. 2. A/I = 9000/- 3. Declaration from mother furnished. 4. Recommended by PMG/DR for CSC.
11	Staff/16-28/04	Late Ratneswar Dutta Ex-Postman, Rajabori SO Sivasagar Dn.	29-3-03 Age= 53Y 4M L/S= 29Y 9M	Nil	FP = 2100 + DR TB = 2,65,790/-	3	-	Ajoy Kr Dutta (2 <sup>nd</sup> son) DOB= 1-3-79 E.Q.= HSLC passed. Undertaking furnished.	1. L/P 1 bigha. 2. Living in own house. 3. 1 <sup>st</sup> son married living jointly. 4. A/I = 12,000/- 5. Declaration of elder brother & monther furnished. 6. Recommended by PMG/DR for CSC.

File in Court on.....

Court Officer.

Ass't. Postmaster General (Vig)  
O/n the Chief Postmaster General  
Assam Circle, Guwahati-781 001

22

CSC held on  
4-5-05

Postponed/Mail Guard Cadre

12	Staff/16-29/04	Late Satyendra Kr. Das Ex-SPM Manipurbazar SO Cachar	16-2-03 Age= 56Y 8M L/S= 34Y 9M 9D	Nil	FP = 2400 + DR TB = 2,92,223/-	4	1	-	Sumitra Das (2 <sup>nd</sup> son) DOB= 15-9-83 E.Q= HSLC passed. Undertaking furnished.	1. Living in own house. 2. A/I = 37,680/- p/a. 3. 1 <sup>st</sup> son is working as GDS and living separately Alexenderpur BO. 4. Declaration from all members furnished. 5. One marriageable daughter. 6. Recommended by RO/DR for CSC.
13	Staff/16-33/04	Late Ashit Aditya Ex-MG SRO, Mariani	17-8-99 Age= 51Y 4M L/S= 29 Y 1M 18D	Nil	FP = 2100 + DR TB = 2,46,481/-	3	2	-	Miss Ashima Aditya (1 <sup>st</sup> daughter) DOB= 6-7-84 E.Q= HSLC passed. Undertaking furnished.	1. Living in own house. 2. A/I = 40,260/- from pension 3. 2 marriageable daughter including candidate. 4. Declaration of mother furnished. 5. Recommended by PMG for CSC.

File in Court on.....

Court Officer.

Asst. Postmaster General (Vig)  
O/n the Chief Postmaster General  
Assam Circle, Guwahati-781 001

4-5-05

1/many 11/05

14	Staff/16-35/04	Late Punyeswar Payeng Ex-SPM Dibrugarh Dn.	8-7-2002 Age= 27Y 4M L/S = 6Y 4M 23D	Yes, the official was involved in SB/RD fraud out of Rs.3,17,500 of which Rs.67,436 have been recovered. Investigation is yet to be completed	F/P = 1380 + DR TB = 1,60,678/-	3	-	2	Smt. Rupali Payeng Mili(widow) DOB= 1-2-77 E.Q.= HSLC passed. Undertaking furnished.	1. L/P = Nil. 2. A/I = 24,000/-. 3. Case is not recommended by PMG/DR. 4. Living with parents at Majuli. 5. 2 minor daughters.
15	Staff/16-36/04	Late Gopal Das, Ex-APM, Tezpur HO	6-9-2003 Age= 59Y 10M L/S = 41Y 7M 9D	Nil	F/P = 3600 + DR TB = 6,78,080/-	3	-	-	Biswajit Das (2 <sup>nd</sup> son) married as per synopsis DOB= 4-1-77 E.Q.= HSLC pass (C) Undertaking furnished	1. L/P = 1 katha 5 lecha own house. 2. 1 <sup>st</sup> son is not mentally sound read up class-X. 3. Declaration from all family members furnished 4. A/I = 6000/- 5. The case is recommended by PMG/DR for CSC.
16	Staff/16-39/04	Late Muzaffar Hussain Ex-PA Bharalumukh Guwahati	1-2-03 Age= 49Y 8M 13D L/S= 26Y 8M 13D	Nil	F/P = 2500 + DR TB = 2,10,675/-	3	-	-	Md. Ali Muktar Hussain (1 <sup>st</sup> son) DOB= 31-5-84 E.Q.= HSLC passed Undertaking furnished.	1. A/I = 4000/- own house. 2. Declaration from other members furnished. 3. Recommended by SSP/Ghy.

After hearing

On  
6/5/05Dues  
donee

34

4-5-2005

P/m 1/1/05

17	Staff/16-42/04	Late Roushan Zamal Ex-PA, Goalpara	3-5-2003 Age= 52 Y 11M L/S= 28Y 7M	Nil	F/P = 2550 + DR TB = 2,94,583/-	4	1	1	Moon Zamal (1 <sup>st</sup> son) DOB= 21-8-83 E.Q.= HSLC passed Undertaking furnished.	<ol style="list-style-type: none"> <li>A/I = 5000/- own house.</li> <li>Declaration from all family members furnished.</li> <li>Recommended by SP/Dhubri.</li> <li>One marriageable daughter and one minor.</li> </ol>
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Cases brough forward by last CRC held on 2-4-2004

Sl.	File No.	Name of the Ex-Employee	Date of death/Invalidation, Age on the date of death/Invalidation, L/S done	Whether any loss/fraud case against the ex-official	Family pension, Terminal benefit received	Number of dependents including candidate	Number of unmarried daughters	Number of minor children	Particulars of the candidate	Remarks
1	2	3	4	5	6	7	8	9	10	11
1	Staff/16-0/03	Late Jogendra Ch Das Ex-OS Cash N. Lakhimpur HO	6-8-2000 Age= 56Y 7M L/S= 37Y 2M 18D	Nil	F/P = 2025 + DR TB = 2,50,421/-	6	2	-	Jiten Das (3 <sup>rd</sup> son) DOB= 29-7-77 E.Q.= HSLC Undertaking furnished.	<ol style="list-style-type: none"> <li>L/P = 1 katha 9 lechas.</li> <li>A/I = 7200/-</li> <li>2 marriageable daughters.</li> <li>Elder brothers are Class X &amp; IX.</li> <li>RO recommended the case for CSC.</li> <li>Declaration from all members furnished and living with the family (No widow).</li> <li>2<sup>nd</sup> son married.</li> </ol>
2	Staff/16-28/03	Late Prabir Kr. Nath, Ex-Gr. D Silchar HO	30-6-02 Age= 49Y L/S= 12Y 8M 6D	Nil	F/P = 1500 + DR TB = 70,900/-	6	3	-	Parhajit Nath (1 <sup>st</sup> son) DOB= 18-11-76 Age= HSLC passed Undertaking furnished.	<ol style="list-style-type: none"> <li>L/P = 5 kathas.</li> <li>Own house.</li> <li>A/I = 18,000/-.</li> <li>Declaration from all members furnished.</li> <li>3 marriageable daughters.</li> </ol>

Selected

Case - 22  
Approved - 18  
Roj 18

9/5/05  
Aftab

Approved  
Done

35

CSC held on  
4-5-05

Check list for Group- 'D' Cadre

Sl.	File No.	Name of the Ex-Employee	Date of death/Invalidation, Age on the date of death/Invalidation, L/S done	Whether any loss/fraud case against the ex-official	Family pension, Terminal benefit received	Number of dependents including candidate	Number of unmarried daughters (unmarriageable)	Number of minor children	Particulars of the candidate	Remarks
1	2 Staff/16-03/04	Late Jyotish Ch Roy, Ex-SG MM SRO, New Bongaigaon	19-12-2002 Age= 51 Years L/S= 22Y 8M 19D	Nil	F/P = 1275 + DR TB = 1,49,637/-	6 5	1	3	Gokul Ch Roy (1 <sup>st</sup> son) DOB= 2-3-84 E.Q.= Class VIII passed Undertaking furnished.	1. L/P = Nil. 2. Rented house. 3. A/I = 16,000/-. 4. 1 marriageable daughter and 3 minor children. 5. Consent certificate of widow furnished. 6. Recommended by SSRMS/Ghy.
2	2 Staff/16-14/04	Late Kashinath Ghatowar, Ex-Postman, Sivasagar HO	4-2-2000 Age= 40 Years L/S= 2Y 6M 9D	Nil	F/P = 1275 + DR TB = 1,95,064/-	3 Less indigence compared to selected candidate	-	2	Smt. Sumitra Ghowar (widow) DOB= 1-8-64 E.Q.= Class VII Passed. Undertaking furnished.	1. L/P= 1 bigha. 2. Own house. 3. A/I = 8000/-. 4. 2 minor children including 1 girl child. 5. Recommended by RO for CSC.
3	2 Staff/16-22/04	Late Saradindu Mallick, Ex-Overseer Karimganj Bazar Cachar	17-2-2003 Age=57Y 5 M L/S= 35Y 5M 22D	Nil	F/P = 2350 + DR TB = 3,08,987/-	6 Less indigence compared	-	3	Sandeep Mallik (1 <sup>st</sup> son) DOB = 28-5-83 E.Q.= Class IX passed Undertaking furnished	1. L/P = 1 katha 12 lecha. 2. Own house. 3. 3 minor children. 4. Declaration from all members furnished. 5. Recommended by RO for CSC. 6. No widow / mother.

Asstt. Postmaster General (Vig)  
D/o the Chief Postmaster General  
Assam Circle, Guwahati-781 001

Approved

Done

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4-5-05

4	Staff/16-26/04	Late Bagaram Deka, Ex-Gr.D Nagaon	5-10-2002 Age= 36Y 7M L/S= 10Y 9M	Nil	F/P = 1480 + DR TB = 87,405/-	4	-	3	Smt. Parul Deka (widow) DOB= 22-11-72 E.Q.=Class VIII passed Undertaking furnished.	1. L/P = 1 bigha 6 lecha. 2. Own house. 3. A/I = 15,000/- 4. 3 minor children including 1 daughter. 5. Recommended by RO for CSC.
5	Staff/16-30/04	Late Babul Das Ex-Gr.D Margherita SO	23-4-2002 Age= 45Y 6M L/S= 3Y 8M 22D as Gr. 'D' was ED candidate	Nil	F/P = 1275 + DR TB = 41,244/-  ① Less dependency ② Annual income	3	1	-	Joydeep Das DOB= 25-11-85 E.Q.= Reading Class VII Undertaking furnished.	1. L/P = Nil 2. Rented house. 3. A/I = 24,000/- 4. Declaration of other members furnished. 5. Recommended by RO for CSC.
6	Staff/16-32/04	Late Gopendralal Das, Ex-Gr. 'D' Lalabazar SO Cachar Dn.	5-8-90 Age= 43Y 3M 20D L/S= 23 Y 7M	Nil	F/P = 1275 + DR TB = 43,135/-	Not important Should be approved. Family has survived for 15 years before applying. Belated case.	Widow	Bapan Das (1 <sup>st</sup> son) DOB= 17-11-78 E.Q.=Reading up Class X Undertaking furnished.	1. L/P = Nil. 2. Own house. 3. A/I = 8000/- 4. 1 minor son. 5. Declaration from all members furnished. 6. Recommended by RO for CSC.	
7	Staff/16-37/04	Late Uttam Kr. Mazumdar, Ex-Gr. 'D' Murajar Bazar SO Nagaon	16-7-2002 Age= 41Y 8M L/S= 20 Y	Nil	F/P = 1720 + DR TB 3= 70,948/-	2	-	-	Utpal Kr. Mazumdar (son) DOB = 31-12-79 E.Q.= Reading Class X Undertaking furnished.	1. L/P = 2 k 10 lecha. 2. A/I = 5500/- 3. Own house. 4. Declaration of widow furnished. 5. Recommended by RO for CSC.

Asst. Postmaster General (Vig)  
O/o the Chief Postmaster General  
Assam Circle, Guwahati-781 001

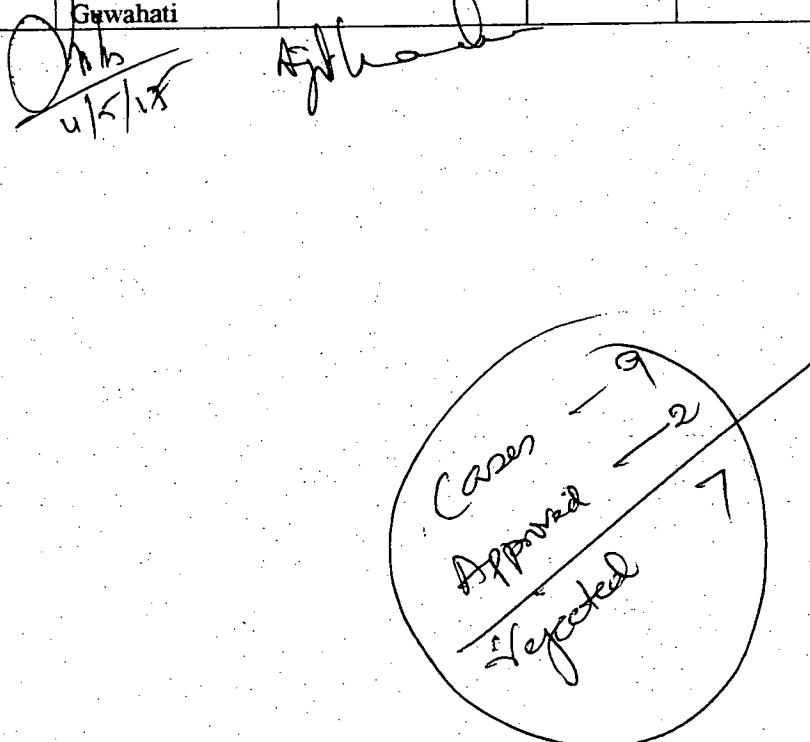
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Done by  
37

4-5-05

Staff/16-40/04	Late Chandra Nath Bora Ex-Gr. 'D' Dispur	1-2-2004 Age= 48Y 8M L/S= 1Y 3M 4D	Nil	F/P = 1275 + DR TB = 25,164/-	3	1	-	Smt. Sabhya Bora (widow) DOB= 31-5-59 E.Q. = Class VIII passed	1. Own house. 2. A/I = 7000/- 3. 1 marriageable daughter, son is married. 4. Son is be employed 2000/- not furnished.
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Cases of last CSC held on 2-4-2004 for review

Staff/16-44/04	Late Harimohan Das, Ex-Bearer-II RMS Canteen Guwahati	25-9-2001	Nil	F/P = 1275 + DR TB = 54,562/-	4 Selected	3	Smt. Parbati Das (widow) Age= 1-1-75 E.Q. = Class-VIII passed	1. L/P = Nil. 2. Own house on Rly. land. 3. 3 minor sons.
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Rejected  
Rejected  
Dormitory  
Asstt. Postmaster General (Vig)  
On the Chief Postmaster General  
Assam Circle, Guwahati-781001

For the year 2005

28

DEPARTMENT OF POSTS  
OFFICE OF THE CHIEF POSTMASTER GENERAL: ASSAM CIRCLE: GUWAHATI 781001

No. Staff/ 12 - CRC / 04

dated at Guwahati, the 14-SEP-06

Subject :- Minutes of the Circle Relaxation Committee Meeting held at 1030 hours on 14.09.2006

1. The under mentioned attended as Members of the committee:-

(1). Sri A Ghosh Dastidar,	Chief PMG, Guwahati	= Chairman
(2). Dr N Vinod Kumar	DPS(Hq), Guwahati	= Member
(3). Ms Shobha Madhale	Director, PTC Guwahati	= Member
(4). Ms B Radhika Chakravarthy APMG(Staff), C0		= Member

2. Assam Postal Circle, Relaxation Committee Meeting had assembled at 1030 hours on 14.09.2006, and arrived at the following deliberations.

2.1. In view of DoPT GOI office memo No. 14014/3/2005-Estt(D), dated 14.6.2006, read with Department of Personnel and Training GOI Memo No. 14014/19/2002-Estt(D), dated 05.5.2003, special attention will be given to the existing vacancies available. Pursuant to the instruction as issued by the Screening Committee of DoPT, GOI for vacancies upto 2004, the unapproved vacancies have already been abolished.

Therefore, the total number of vacancies available as per the vacancy statement for the year 2005 have been calculated, and 5% quota for compassionate appointment, calculated for Group-C and Group-D posts, relating to total direct recruitment vacancies, have also been calculated as below :

PA / SA	Postman / MG	Group - D
6	4	4

2.2. In view of the forgoing, cases discussed in the CRC Meeting held today the 14.9.2006 and recommended the following candidates.

Sl. No	Name of the ex-employee and particulars	Particulars of the candidate	Remarks
<b>PA / SA cadre</b>			
1	Late Abhi Ram Talukdar, EX-PA BCR, Guwahati GPO	Sri Binod Talukdar (son)	Recommended for PA cadre
2	Late Badal Ch. Dey, Ex-SGMM TMO, Fakiragram	Sri Bapan Dey (son)	Recommended for PA cadre

*Approved*  
Asstt. Postmaster General (Vig)  
O/o the Chief Postmaster General  
Assam Circle, Guwahati-781 001

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Sl. No	Name of the ex-employee and particulars	Particulars of the candidate	Remarks
3	Late Amulya Kr. Sarkar, Ex-SPM, Gauripar	Sri Asit Baran Sarkar (son)	Recommended for PA cadre
4	Late Wazuddin Ahmed, Gr. D, Nagarbera SO	Md. Abdul Halim (son)	Recommended for PA cadre
5	Late Khagen Ch. Bharali, Ex-SPM, Sipajhar	Smt. Dipali Bharali (wife)	Recommended for PA Cadre
6	Late Kunjahari Thakuria Ex Incharge, SBCO Barpeta HO	Sri Bijanlal Thakuria (Son)	Recommended for PA cadre

Postman/ MG Cadre

1	Late Kanti Ram Deka Ex-Night Guard, Tangla SO Darrang Dn.	Sri Mukul Deka (son)	Recommended for Postman cadre
2	Late S. Bokato Sema, Ex-SSPOs/Ghy.	S. Nagaho Zhimomi (brother)	Recommended for Postman cadre.
3	Late Bhadreswar Morang, Ex-PA, Golaghat HO, Sivasagar Division	Smt. Chenimai Loyer Morang (wife)	Recommended for Postman cadre
4	Late Nurun Nahar Begum Ex Postman, Nagaon HO	Miss Ahsanara Begum (daughter)	Recommended for Postman cadre

Group-D cadre

1	Late Suren Ch. Das, Ex-SPM, Hajo Guwahati Dn.	Sri Tutumoni Das (son)	Recommended for Group-D cadre
2	Late Himel Baran Chatterjee Ex-MM SRO, Rangia, Guwahati RMS	Shri Deep Chatterjee (son)	Recommended for Group-D cadre
3	Late Hemanta Swargiary, Ex-SA SRO, Shillong RMS GH Division, Guwahati	Smt. Renu Swargiary (wife)	Recommended for Group-D cadre
4	Late Israel Barla Ex Night Guard, Rangapara SO	Sri Pradip Barla (Son)	Recommended for Group-D cadre

2.3. Relaxation of Upper Age limit in respect of candidates at sl. 2, 4, 5 and 6 of PA / SA cadre above, have been relaxed as per Directorate's instruction vide letter No. 24-296/86-SPB-I, dated 21/24.04.89.

3. Review report of applications received from next of kin of late GDS officials are as follows :

Sl.No	Sl. No. as per Register	Name and designation of the deceased employee	Name of the applicant	Recommendation for appointment / Not recommended
1	2	3	4	5

1	21/06	Late Kishor Kr. Das, Ex-GDS MC, Rani SO, Guwahati Division	Shri Dhiraj Das (brother)	Recommended as GDS MD/MC
2	33/06	Late Tila Ram Gogoi, Ex-GDS MD/MC, Mokrong BO, Nagaon Division	Shri Bitu Gogoi (son)	Recommended as GDS MD/MC

25/9/89

Sl.No	Sl. No. as per Register	Name and designation of the deceased employee	Name of the applicant	Recommendation for appointment / or Not recommended
1	2	3	4	5
3	35/06	Late Dulumoni Chetia, Ex-GDS BPM, Lakhibari BO, Sivasagar Division	Miss Shikhajyoti Chetia (daughter)	Recommended for GDS BPM
4	37/06	Late Lila Ram Gogoi, Ex-GDS MC, Jorhat Engg. College SO, Sivasagar Division	Shri Monoj Gogoi (son)	Recommended for GDS MC
5	38/06	Late Dinomoni Bora, Ex-GDS BPM, Singia BO, Nagaon Division	Miss Renumai Bora (daughter)	Recommended for GDS BPM
6	42/06	Shri Paul Ch. Narzary, Ex-GDS BPM, Bairali BO, Goalpara Division	Shri Dipika Narzary (son)	Recommended for GDS BPM
7	43/06	Payareelal Goalal, Ex-GDS BPM, Fakuagram BO, Cachar Division	Shri Ranjit Goalal (son)	Recommended for GDS BPM
8	44/06	Late Kishore Shah, Ex-GDSBPM, Pakharajan BO, Tinsukia Division	Miss Brindawati Shah (daughter)	Recommended for GDS BPM
9	45/06	Late Durgeswar Saikia, Ex-GDS MD/MC, Dapathar BO, Sivasagar Division	Shri Hemanta Saikia (son)	Recommended for GDS MD/MC
10	46/06	Late Kanbura Rangphar Ex-GDS MD, Honkram BO, Nagaon Division	Miss Anima Rongpharp (daughter)	Recommended for GDS MD
11	47/06	Late Mina Ram Bora, Ex-GDS MD/MC, Betioni BO, Sivasagar Division	Shri Giridhar Bora (son)	Recommended for GDS MD/MC
12	49/06	Late Jitendra Marak, Ex-GDS MC, Kazigaon BO, Goalpara Division	Shri Lenin Sangma (son)	Recommended for GDS MD/MC
13	50/06	Late Jasimuddin SK, Ex-GDS MD/MC, Bhatipetla BO, Goalpara Division	Md. Jakir Hussain (son)	Recommended for GDS MD/MC
14	51/06	Late Gita Mazumdar, Ex-GDS BPM, Duarbamuni BO, Nagaon Division	Miss Simi Mazumder (daughter)	Recommended for GDS BPM
15	27/06	Late Kali Ram Mazumdar, Ex-GDS MD, Bhadra BO, Nalbari- Barpeta Dn.	Shri Nityananda Mazumdar (son)	Recommended for GDS MD
16	28/06	Late Upin Ch. Das, Ex-GDS MD, Balapet BO, Nalbari-Barpeta Dn.	Mrs. Kanaklata Das (wife)	Recommended for GDS MD
17	34/06	Late Banamali Talukdar Ex-GDS MD, Niz Namati BO, Nalbari-Barpeta Dn	Shri Ajoy Talukdar (son)	Recommended for GDS MD

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Attested  
2  
Asstt. Postmaster General  
O/o the Chief Postmaster General  
Assam Circle, Guwahati-781 001

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Sl.No	Sl. No. as per Register	Name and designation of the deceased employee	Name of the applicant	Recommendation for appointment / or Not recommended
1	2	3	4	5
18	36/06	Late Baneswar Saharia, Ex-GDS MD, Outala BO, Darrang Division	Shri Amarjyoti Saharia (son)	Recommended for GDS BPM
19	39/06	Late Motilal Das, Ex-GDS BPM, Badripar BO, Cachar Division	Shri Debajyoti Das (son)	Recommended for GDS BPM
20	40/06	Late Maikel Gogoi, Ex-GDS MD, Sarbodaya BO, Dibrugarh Division	Shri Naren Gogoi (son)	Recommended for GDS MD
21	48/06	Late Tarak Ch. Baruah, Ex-GDS MD, Boitamari SO, Goalpara Division	Shri Tapan Baruah (son)	Recommended for GDS MD
22	53/06	Late Suren Swargiary, Ex-GDS MC, Barimakha SO, Nalbari-Barpeta Dn.	Shri Hemanta Swargiary (son)	Recommended for GDS MC
23	54/06	Late Pol Bahadur Magor Ex-GDS MC, Sapkata BO, Goalpara Division	Miss Amrita Magor (daughter)	Recommended for GDS MC
24	41/06	Late Remison Pator, Ex-GDS MC/MD Majgaon, Nagaon Divn	Shri Raju Pator (son)	Recommended for GDS MD/MC

4. Sri Pankaz Kr Das, Dealing Assistant is reported to have scrutinized all the case papers prior to the meeting.

25/9/06  
(DR. N. Vinod Kumar)  
DPS (HQ) Guwahati

Shobha Madhale  
(Shobha K. Madhale)  
Director, PTC Guwahati

B. Radhika  
(B. Radhika Chakravarthy)  
APMG (Staff), C0 Guwahati

A. Ghosh Dastidar  
A. Ghosh Dastidar  
Chief Postmaster General  
Assam Circle, Guwahati-1  
25.9.06

26/9/06  
(Pankaz Kr Das)  
Dealing Assistant  
Staff Section, C0

As per the check list prepared at 30/c to 30-12/c, the CSC/CRC meeting was held on 14.9.2006. The total number of vacancies available as per the vacancy statement for the year 2005 have been calculated, and 5% quota for compassionate appointment, calculated for Group-C and Group-D posts, relating to total direct recruitment vacancies, have also been calculated as below :

PA / SA	Postman/MG	Group - D
6	4	4

The cases discussed in the CRC Meeting held on 14.9.2006 and recommended the following candidates.

Sl. No	Name of the ex-employee and particulars	Particulars of the candidate	Remarks
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#### PA / SA cadre

1	Late Abhi Ram Talukdar, EX-PA BCR, Guwahati GPO	Sri Binod Talukdar (son)	Recommended for PA cadre
2	Late Badal Ch. Dey, Ex-SGMM TMO, Fakiragram	Sri Bapan Dey (son)	Recommended for PA cadre
3	Late Amulya Kr. Sarkar, Ex-SPM, Gauripar	Sri Asit Baran Sarkar (son)	Recommended for PA cadre
4	Late Wazuddin Ahmed, Gr. D, Nagarbera SO	Md. Abdul Halim (son)	Recommended for PA cadre
5	Late Khagen Ch. Bharali, Ex-SPM, Sipajhar	Smt. Dipali Bharali (wife)	Recommended for PA Cadre
6	Late Kunjahari Thakuria Ex Incharge, SBC0 Barpeta HO	Sri Bijanlal Thakuria (Son)	Recommended for PA cadre

#### Postman/ MG Cadre

1	Late Kanti Ram Deka Ex-Night Guard, Tangla SO Darrang Dn.	Sri Mukul Deka (son)	Recommended for Postman cadre
2	Late S. Bokato Sema, Ex-SSPOs/Ghy.	S. Nagaho Zhimomi (brother)	Recommended for Postman cadre.
3	Late Bhadreswar Morang, Ex-PA, Golaghat HO, Sivasagar Division	Smt. Chenimai Loyer Morang (wife)	Recommended for Postman cadre
4	Late Nurun Nahar Begum Ex Postman, Nagaon HO	Miss Ahsanara Begum (daughter)	Recommended for Postman cadre

#### Group-D cadre

1	Late Suren Ch. Das, Ex-SPM, Hajo Guwahati Dn.	Sri Tutumoni Das (son)	Recommended for Group-D cadre
2	Late Himmel Baran Chatterjee Ex-MM SRO, Rangia, Guwahati RMS	Shri Deep Chatterjee (son)	Recommended for Group-D cadre
3	Late Hemanta Swargiary, Ex-SA SRO, Shillong RMS GH Division, Guwahati	Smt. Renu Swargiary (wife)	Recommended for Group-D cadre
4	Late Israil Barla Ex Night Guard, Rangapara SO	Sri Pradip Barla (Son)	Recommended for Group-D cadre

Relaxation of Upper Age limit in respect of candidates at srl. 2, 4, 5 and 6 of PA / SA cadre above, have been relaxed as per Directorate's instruction vide letter No. 24-296/86-SPB-I, dated 21/24.04.89.

*Accepted*  
Asstt. Postmaster  
D/o the Chief Postmaster General (Vis)  
Assam Circle, Guwahati-781 001

put up draft memo accordingly.

25/9/06  
APMG (Staff)

Order above. Draft put up  
at 31/c for approval please.

CSC held on 14-9-2006

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CHECK LIST

PA Cadre

Cases received during the year 2005

Sl. No.	File Number	Name of the ex- and employee particulars	Whether any loss/fraud case against the ex-official	Terminal benefit/ pension &	No. of dependent including the candidate	No. of unmarried daughter	No. of minor children	Particulars of the candidate	Remarks
1	Staff/16-01/05	Late Pritimoy Dey, Ex-PA, Chandrakhira SO Cachar Dn. DOD- 3.4.03 Age- 47Y 3M L/S- 22Y 8M	✓ No	TB 4,63,110 Pension Rs.2750/-+DR	3	Nil	2	Smt. Silpi Dey(wife) DOB- 25.2.66 Age- 38Y E.Q.- HSSLC	1. Rented house. 2. A/I Rs.56,178/- 3. Declaration of the widow applicant.
2	Staff/16-04/05	Late Kanti Ram Deka Ex-Night Guard, Tangla SO Darrang Dn. DOD- 29.8.04 Age- 57Y 9M L/S- 33Y 10M	✓ No	TB 3,28,658 F/P Rs.2963/-+DR	5	2	Nil	Sri Mukul Deka(son) DOB- 1.3.75 Age- 29Y E.Q.- BA	1. Own house. 2. A/I Rs.5000/- 3. L/P 4Bighas 10 Lechas. 4. Declaration of the widow. 5. Undertaking of the candidate. 6. No objection available.
3	Staff/16-05/05	Late Uttam Sengupta, Ex-ASPOs, Tinsukia DOD- 12.9.04 Age- 49Y L/S- 28Y 3M	✓ No	TB 6,43,858 F/P Rs.6075/-+DR	3	1	1	Miss Anamika Sengupta(daughter) DOB- 17.6.85 Age- 19Y E.Q.- HSSLC	1. Rented house. 2. A/I Rs.72,900/- 3. Undertaking of the candidate. 4. Declaration widow.
4	Staff/16-06/05	Late Abhi Ram Talukdar, EX-PA BCR, Guwahati GPO DOD- 23.12.04 Age- 53Y 2M 22D L/S- 32Y 4M 20D	No	TB 2,62,500 F/P 4988/-+DR	6	2	--	Sri Binod Talukdar(son) DOB- 1.5.79 Age- 26Y E.Q.- B. Com.	1. Own house 2. A/I Rs.90/- 3. Undertaking of the candidate. 4. Declaration widow. 5. No objection available.

Accepted

Asst. Postmaster General (Vig)  
O/o the Chief Postmaster General  
Assam Circle, Guwahati-781 001

30-1

5	Staff/16-07/05	Late Mirzanur Rahman, Ex-pA, Bamunimaidan SO Guwahati Dn. DOD- 23.2.04 Age- 54Y 1M 22D L/S- 25Y 5M 15D	No ✓	TB 3,64,054 F/P Rs.2440/-+DR	4	--	1	Md. Nekibur Rahman(son) DOB- 26.3.79 Age- 26Y E.Q.- HS Passed	1. Own house. 2. A/I Rs.5000/-. 3. Undertaking of the candidate. 4. Declaration of the widow. 5. No objection available.
6	Staff/16-10/05	Late Badal Ch. Dey, Ex-SGMM TMO, Fakiragram DOD- 27.11.04 Age- 50Y 9M 26D L/S- 24Y 8M 7D	No ✓	TB 2,79,843 F/p Rs.2738/-+DR	3	--	--	Sri Bapan Dey(son) DOB- 1.4.79 Age- 26Y 1M 8D E.Q.- BA Passed	1. Rented house. 2. A/I Rs.37452/-. 3. Declaration of the widow. 4. Declaration of the candidate. 5. No objection available.
7	Staff/16-14/05	Late Ranjit Das, Ex-SPM, Lakhipur Cachar Dn. DOD- 7.3.97 Age- 47Y 4M L/S- 29Y 9M 25D	No ✓	TB 2,02,558 F/P Rs.2500/-+DR	4	2	1	Smt. Mitali Das(Daughter) DOB- 20.1.82 Age- 21Y E.Q.- HS Passed	1. Rented house. 2. A/I Rs.47,700/-. 3. Declaration of the candidate. 4. Declaration of the widow. 5. No objection available.
8	Staff/16-16/05	Late Suren Ch. Das, Ex-SPM, Hajo Guwahati Dn. DOD- 10.11.2002 Age- 50Y 9M 5D L/S- 23Y 5M	No ✓	TB 4,64,066 F/P Rs.4827/-+DR	2	--	--	Sri Tutumoni Das(son) DOB- 1.1.1985 Age- 20Y 6M E.Q.- HSSLC Passed	1. Own house. 2. A/I Rs.18000/-. 3. Undertaking of the candidate. 4. Declaration of the widow.
9	Staff/16-17/05	Late Nomal Ch. Brahma, Ex-O/S Mails, Rangia DOD- 10.3.05 Age- 48Y 3M L/S- 24Y	No ✓	TB 1,46,133 F/P Rs.2301/-+DR	4	2	1	Miss Devi Brahma(daughter) DOB- 10.1.82 Age- 23Y 6M 11D E.Q.- HSSLC Passed	1. Own house. 2. A/I Rs.34500/-. 3. Declaration of the candidate. 4. Declaration of the widow. 5. No objection is available.

30-2

10	Staff/10-21/05	Late Sudhangshu Ranjan Dey, Ex-APM, Dhubri HO DOD- 21.10.04 Age- 56Y 3M L/S- 36Y 3M	No ✓	TB 8,49,918 F/P Rs.5550/-+DR	3	1	--	Sri Sujit Kr. Dey(son) DOB- 19.9.85 Age- 20Y 1M E.Q.- HS Passed	1. Oeh house. 2. A/I Rs.79,128/-. 3. Declaration of the candidate. 4. Declaration of the widow. 5. No objection available.
11	Staff/16-22/05	Late Amulya Kr. Sarkar, Ex-SPM, Gauripar DOD- 28.9.03 Age- 58Y L/S- 31Y 6M 4D	No ✓	TB 8,34,887 F/P Rs.3325/-+DR	3	--	--	Sri Asit Baran Sarkar(son) DOB- 17.8.76 Age- 29Y 3M E.Q.- B Sc. Passed	1. Own house. 2. A/I Rs.39,900/-. 3. Declaration of the candidate. 4. Declaration of the widow. 5. No objection available.
12	Staff/16-27/05	Late Lakhi Lahan, Ex-SGMM, GH RMS DOD- 14.7.2004 Age- 58Y 7M L/S- 11Y 5M	No ✓	TB 1,69,139 F/P Rs.2633/-+DR	3	1	--	Smt. Swarna Lahan(daughter) DOB- 11.2.71 Age- 34Y 9M E.Q.- HS Passed	1. Rented house. 2. A/I Rs.31600/-. 3. Declaration of the candidate. 4. Declaration of the widow. 5. No objection available.
13	Staff/16-30/05	Late Sarada Bora, Ex-SPM Batadraba SO DOD- 1.6.2001 Age- 43Y 6M L/S- 21Y	No ✓	TB 3,10,641 F/P Rs.2400/-+DR	4	1	1	Shri Uttam Kr. Bora(son) DOB- 1.12.79 Age- 23Y E.Q.- HS Passed	1. Own house. 2. A/I Rs.7000/-. 3. Declaration of the candidate. 4. Declaration of the widow. 5. No objection available.
14	Staff/16-33/05	Late Bhogeswar Kachari, Ex-SPM Nakachari SO DOD- 10.3.05 Age- 46Y 9M L/S- 25Y 8M	No ✓	TB 4,15,860 F/P Rs.1913/-+DR	2	1	--	Miss Mitali Kachari(daughter) DOB- 1.1.1982 Age- 23Y E.Q.- HS Passed	1. Own house. 2. A/I Rs.15500/-. 3. L/P 1½ Kathas. 4. Declaration of the candidate. 5. Declaration of the widow.
15	Staff/16-34/05	Late Bipin Ch. Borah, ExpPostman Bedeti SO Darrang Dn. DOD- 6.4.03 Age- 52Y 9M L/S- 19Y 7M	No ✓	TB 1,84,830 F/P Rs.1898/-+DR	4	2	--	Miss Rimjim Borah(daughter) DOB- 28.1.84 Age- 19Y 7M E.Q.- HSSLC Passed	1. Own house. 2. A/I Rs.10000/-. 3. Declaration of the widow. 4. Declaration of the candidate. 5. No objection available.

(30/3)

16	Staff/16-25/05	Late Anil Biswa Sarma, Ex-Postman, Tezpur HO DOD- 31.8.03 Age- 53Y L/S- 26Y 9M	No	TB 4,17,122 F/P Rs.2064/-+DR	5	2	1	Shri Mahadev Sarmah(son) DOB- 22.1.79 Age- 25Y E.Q.- HS Passed	1. Own house. 2. A/I Rs.8000/-. 3. L/P 2 Kathas. 4. Declaration of the widow. 5. Declaration of the candidate. 6. No objection available.
17	Staff/16-36/05	Late Wazuddin Ahmed, Gr. D, Nagarbera SO DOD- 14.11.05 Age- 58Y 3M L/S- 10Y 7M 12D	No	TB 25,835 F/P Rs.2355/-+DR	6	--	--	Md. Abdul Halim(son) DOB- 1.1.73 Age- 33Y E.Q.- MA Passed	1. Own house. 2. A/I Rs.15000/-. 3. Declaration of the candidate. 4. Declaration of the widow. 5. No objection available.
18	Staff/16-37/05	Late Khagen Ch. Bharali, Ex-SPM, Sipajhar DOD- 25.4.05 Age- 52Y L/S- 25Y	No	TB 4,37,206 F/P Rs.5148/-+DR	4	1	1	Smt. Dipali Bharali(wife) DOB- 1.1.70 Age- 35Y E.Q.- BA Passed	1. Own house. L/P 4Kathas 3 Lechas. 2. Declaration of the widow applicant.
19	Staff/16-38/05	Late S. Bokato Sema, Ex- SSPOs/Ghy. DOD- 5.1.05 Age- 30Y 3M 19D L/S- 3Y 12D	No	TB 7,45,544 F/P Nil	7			S. Nagaho Zhimomi(brother) DOB- 7.5.82 Age- 23Y E.Q.- HS Passed	1. Own house. 2. A/I Rs.30000/-. 3. Declaration of the candidate.

Rejected  
Domey  
Asstt. Postmaster General (Vig)  
O/o the Chief Postmaster General  
Assam Circle, Guwahati-781 001

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CHECK LIST

30 A

PA Cadre

Consolidated list of compassionate appointment cases of Departmental candidates

Sl. No.	File Number	Name of the ex-employee and particulars	Whether any loss/fraud case against the ex-official	Terminal benefit/ pension	No. of dependents including the candidate	No. of unmarried daughter	No. of minor children	Particulars of the candidate	Remarks
<b>For the year 2001</b>									
1	Staff/16-08/01	Late Puma Ch. Das, Ex-Postman, Bharalumukh SO, Guwahati Division DOD- 27-7-99 Age- 47Y 6M 26D L/S- 15Y 6M 26D	No	TB 1,31,345/-  Pension 1675+DR	5	Nil	Nil	Shri Lakshmi Ram Das (son) DOB- 1-11-75 Age- 31Y E.Q.- HSSLC	1. Living in own house. 2. A/I Rs.4,000/-. 3. Undertaking of the candidate. 4. Declaration of the widow.
<b>For the year 2005</b>									
2	Staff/16-38/06	Late S. Bokato Sema, Ex-SSPOs/Guwahati DOD- 5-1-05 Age- 30Y 3M 19D L/S- 3Y 12D	No	TB 7,38,544/-  Pension Nil	7	Nil	Nil	S. Nagaho Zhimomi (brother) DOB- 7-5-82 Age- 24Y 3M E.Q.- HSSLC	1. Living in own house. 2. A/I Rs.30,000/-. 3. Declaration of the candidate.
<b>For the year 2006</b>									
4	Staff/16-10/06	Late Hara Kumar Roy, Ex-SPM, Mijikajan SO, Darrang Division DOD- 25-11-04 Age- 47Y 4M 6D L/S- 25Y	The ex-official was involved in SB fraud case amounting of Rs.51,743.39. The amount was credited by the family and the case has been settled	TB 4,53,448  Pension 4000+DR	2	1 candidate herself	-	Miss Mitali Roy (daughter) DOB- 5-11-85 Age- 19Y 9M E.Q.- HSSLC	1. Living in rented house. 2. A/I Rs.Nil. 3. Declaration of the widow. 4. Undertaking of the candidate.

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Deputed  
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Ass'tt. Postmaster General (Vig)  
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Assam Circle, Guwahati-781 001

(30/5) ST (9)

5	Staff/16-01/06 <i>Postman</i>	Late Bhadreswar Morang, Ex-PA, Golaghat HO, Sivasagar Division DOD- 17-1-06 Age- 31Y 9M 26D L/S- 3Y 8M	No	TB 21,854  Pension 4193+DR	6	--	3	Smt. Chenimai Loying Morang (wife) DOB- 5-3-81 Age- 25Y 3M 16D E.Q.- BA	1. Living in own house. 2. A/I Rs.10,000/-. 3. Undertaking and declaration of the widow candidate. 4. One minor daughter of one year old.
6	Staff/16-04/06	Late Bulon Ch. Dutta, Ex- Postman Bhojo, Sivasagar Division DOD- 2-8-2004 Age- 52Y 7M L/S- 3Y 8M 18D	No	TB 62,340  Pension 2220+DR	4	1	1	Shri Diganta Dutta (son) DOB- 4-2-78 Age- 27Y E.Q.- HS passed	1. Living in own house. 2. A/I Rs.8,000/-. 3. Undertaking of the candidate. 4. Declaration of the widow.
7	Staff/16-09/06	Late H. L. Behari Singha Ex-SA RMS 'S' Division, Silchar DOD- 27-3-2002 Age- 57Y 3M L/S- 28Y 5M	The ex- official was involved in a loss/fraud case and was suspended. The Disciplinary Authority set aside the order and no recovery was made. The period of suspension was regularised as per rule.	TB 2,48,131  Pension 3600+DE	6	1	--	Shri S. Sudip Singha (son) DOB- 15-1-80 Age- 22Y E.Q.- HS passed	1. Living in own house. 2. A/I Rs.53,568/-. 3. One of the sons of the ex-official is employed in Dist. Agricultural Officer, Cachar Dist. 4. Declaration of the widow of the ex-official. 5. Undertaking of the candidate.

*Arrested  
Done by*  
Asstt. Postmaster General (Vig)  
O/o the Chief Postmaster General  
Assam Circle, Guwahati-781 001  
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CHECK LIST

30/5

Cases received during the year 2006

Sl. No.	File Number	Name of the ex-employee and particulars	Whether any loss/fraud case against the ex-official	Terminal benefit pension &	No. of dependent including the candidate	No. of unmarried daughter	No. of minor children	Particulars of the candidate	Remarks
1	Staff/16-01/06	Late Rishab Kalita, Ex-SGMM HRO GHY DOD- 8.10.2003 Age- 42Y 8M L/S- 23Y 4M	Information not received	TB 42,592  F/P Rs.895/-+DR	4	1	1	Shri Pranjal Kalita(son) DOB- 1.1.85 Age- 21Y 1M 7D E.Q.- HS Passed	<ol style="list-style-type: none"> <li>Own house.</li> <li>A/I Rs.11000/-.</li> <li>Declaration of the widow.</li> <li>Declaration of the candidate.</li> </ol>
2	Staff/16-02/06	Late Surendra Nath Medhi, Ex-SA SRO, Rangia DOD- 7.6.05 Age- 50Y 9M 8D L/S- 30Y 8M 17D	Information not received	TB 1,46,080	4	—	1	Shri Arup Medhi(son) DOB- 1.11.82 Age- 23Y 6M 27D E.Q.- HS Passed	<ol style="list-style-type: none"> <li>Own house.</li> <li>A/I Rs.25000/-.</li> <li>Declaration of the candidate.</li> <li>Declaration of the widow.</li> <li>No objection available.</li> </ol>
3	Staff/16-03/06	Late Kunjahari Thakuriya, Ex- Incharge SBCO Barpeta HO DOD- 23.11.04 Age- 56Y 2M 22D L/S- 33Y 9M 28D	Information not received	TB 4,77,281  F/P Rs.5773/-+DR	3	1	—	Shri Bijan Lal Thakuriya(son) DOB- 28.10.77 Age- 28Y 7M E.Q.- BE	<ol style="list-style-type: none"> <li>Own house.</li> <li>A/I Rs- Nil.</li> <li>Declaration of the widow.</li> <li>Declaration of the candidate.</li> <li>No objection available.</li> </ol>

*Not listed*  
*Done by*  
 Asstt. Postmaster General (Vig)  
 O/o the Chief Postmaster General  
 Assam Circle, Guwahati-781 001

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CHECK LIST

30-2

Postman Cadre

Cases received during the year 2005

Sl. No.	File Number	Name of the ex-employee and particulars	Whether any loss/fraud case against the ex-official	Terminal benefit/ pension &	No. of dependent including the candidate	No. of unmarried daughter	No. of minor children	Particulars of the candidate	Remarks
1	Staff/16-02/05	Late Ramanuj Bhattacharjee, Ex-PA SBCO, Tinsukia HO DOD- 27.3.04 Age- 44Y ✓ L/S- 20Y 4M	No	TB 3,00,061  Pension Rs.2750/-+DR	2	1	—	Smt. Shila Bhattacharjee(wife) DOB- 1.10.59 Age- 44Y E.Q.- HSLC	1. Rented house. 2. A/I Rs.54,948/-. 3. Declaration of the widow applicant.
2	Staff/16-08/05	Late Parameswar Kumar, Ex-Postman, Guwahati GPO DOD- 22.1.04 Age- 53Y 3M 21D ✓ L/S- 25Y 6M	No	TB 2,79,858  F/P Rs.3515/-+DR	4	1	—	Sri Kushal Kumar(son) DOB- 1.3.1981 Age- 24Y E.Q.- HSLC Passed	1. Own house. 2. A/I Rs.42000/-. 3. Declaration of the widow. 4. Undertaking of the candidate. 5. No objection available.
3	Staff/16-09/05	Late Tajuddin Ahmed, Ex-Gr.-D, PSD/Guwahati DOD- 25.8.04 Age- 47Y ✓ L/S- 24Y 5M	No	TB 1,85,596  F/P Rs.2738/-+DR	5	—	1	Md. Wakil Ahmed(son) DOB- 30.10.85 Age- 19Y 5M E.Q.- HSLC Passed	1. Own house. 2. A/I Rs.9000/-. 3. L/P 2 Kathas. 4. Declaration of the widow. 5. Undertaking of the candidate. 6. No objection available.
4	Staff/16-11/05	Late Majendra Marak, Ex-Night Guard, Karimganj HO DOD- 30.4.03 Age- 56Y 6M 9D ✓ L/S- 9Y 9M 19D	NO	TB 1,12,565  F/P Rs.1510/-+DR	4	—	—	Sri Someswar Sangma(son) DOB- 30.8.76 Age- 28Y 8M 9D E.Q.- HSLC Passed	1. Own house. 2. A/I Rs.15000/-. 3. L/P 9 Bighas. 4. Declaration of the candidate. 5. Declaration of the widow. 6. No objection available.

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*Hitesh S. Soni*  
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Assam Circle, Guwahati-781 001

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5	Staff/16-15/05	Late Bishnu Pad Das, Ex-Postman, Pathsala Nal-Barpeta Dn. DOD- 31.12.04 Age- 51Y 1M L/S- 10Y 5M	No	TB 1,67,962  F/P Rs.2625/-+DR	4	—	3	Smt. Lalita Das(wife) DOB- 31.1.66 Age- 39Y 5M E.Q.- HSLC Passed	1. Own house. 2. A/I Rs.6000/- 3. Declaration of the widow applicant.
6	Staff/16-18/05	Late Jhantoo Baul, Ex-Driver MMS, Silchar DOD- 18.4.99 Age- 46Y L/S- 18Y 5M	No	TB 89,721  F/P Rs.1562/-+DR	2	—	—	Sri Swarup Baul(son) DOB- 25.8.86 Age- 18Y E.Q.- HSLC Passed	1. Rented house. 2. A/I Rs.6000/- 3. Declaration of the candidate. 4. Declaration of the widow.
7	Staff/16-19/05	Late H.L.Rama Hmar, Ex-Gr.-D, Haflong MDG DOD- 8.6.2003 Age- 52Y 9M L/S- 7Y 4M	No	TB 1,08,231  F/P Rs.2353/-+DR	7	1	3	Sri H. K. Malson Hmar(son) DOB- 6.5.82 Age- 21Y E.Q.- HSLC Passed	1. Own house. 2. A/I Rs.15000/- 3. Declaration of the candidate. 4. Declaration of the widow. 5. One son defence employee. 6. No objection available.
8	Staff/16-20/05	Late Biswanath, Goalpara, Ex-Gr.-D, S.M. College, Cachar Dn. DOD- 14.1.04 Age- 59Y 6M L/S- 32Y 11M	No	TB 2,87,319  F/P Rs.2015/-+DR	6	2	—	Sri Chandan Prasad Goalpara(son) DOB- 31.12.83 Age- 20Y E.Q.- HSLC Passed	1. Own house. 2. A/I Rs.10000/- 3. L/P 1 Bigha. 4. Declaration of the widow. 5. Declaration of the candidate. 6. No objection available.
9	Staff/16-26/05	Late Syedur Rahman, Ex- Postman DOD- 6.8.03 Age- 57Y L/S- 6Y	—	TB 1,49,968  F/P Rs.2315/-+DR	9	2	3	Md. Anisuddin Ahmed(son) DOB- 2.7.77 Age- 28Y 4M E.Q.- HSLC Passed	1. Own house. 2. A/I Rs.6000/- 3. Declaration of the two widow. 4. Declaration of the candidate. 5. No objection available.
10	Staff/16-28/05	Late Shah Alom Khalifa, Ex-PA, Goalpara MDG DOD- 23.6.04 Age- 45Y 5M L/S- 23Y 4M	No	TB 4,30,349  F/P Rs.4313/-+DR	4	—	2	Mrs. Fouzia Alom Khalifa(wife) DOB- 18.1.67 Age- 38Y 10M E.Q.- HSLC Passed	1. Rented house. 2. A/I Rs.10000/- 3. L/P - Nil. 4. Declaration of the widow applicant..

A/estd  
Done by  
Asstt. Postmaster General (Vig)  
O/o the Chief Postmaster General  
Assam Circle, Guwahati-781 001

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11	Staff/16-29/05 <i>Postman</i>	Late Nurun Nahar Begum, Ex-Postman Nagaon HO DOD- 12.4.2003 Age- 52Y 3M L/S- 22Y 8M	No	TB 2,12,615  F/P Rs.1898/-+DR	1	1	--	Miss Ahsanara Begum(daughter) DOB- 1.3.1986 Age- 18Y E.Q.- HSLC Passed	1. Own house. 2. A/I Rs.6500/-. 3. L/P 2 Bighas. 4. The applicant is the only daughter of the ex-official. 5. The husband of the ex-official is alive he divorced the ex-official since long.
12	Staff/16-31/05	Late Ranjit Seal, Ex-Head Postman Margherita SO DOD- 11.4.2004 Age- 56Y 6M L/S- 32Y 9M	No	TB 3,59,455  F/P Rs.3525/-+DR	6	1	--	Shri Gobin Thakur Seal(son) DOB- 2.1.81 Age- 24Y E.Q.- HSLC Passed	1. Own house. 2. A/I Rs.5000/-. 3. Declaration of the widow. 4. Declaration of the candidate. 5. No objection available.
13	Staff/16-32/05	Late Pabitra Tamuly, Ex-Postman Digboi SO DOD- 19.7.2002 Age- 53Y 9M L/S- 21Y 10M	No	TB 2,76,621  F/P Rs.1983/-+DR	6	1	--	Shri Tutu Tamuly(son) DOB- 28.2.82 Age- 23Y E.Q.- HSLC Passed	1. Own house. 2. A/I Rs.12000/-. 3. L/P 2Bighas 3 Kathas. 4. Declaration of the candidate. 5. Declaration of the widow. 6. No objection available.

*Approved*  
*Doonue*  
Asstt. Postmaster General (Vig)  
O/o the Chief Postmaster General  
Assam Circle, Guwahati-781 001  
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CHECK LIST

Postman Cadre

Consolidated list of compassionate appointment cases of Departmental candidates

Sl. No.	File Number	Name of the ex-employee and particulars	Whether any loss/fraud case against the ex-official	Terminal benefit/ pension	No. of dependents including the candidate	No. of unmarried daughter	No. of minor children	Particulars of the candidate	Remarks
<b>For the year 2006</b>									
1	Staff/16-08/06	Late Abdul Rafiq, Ex-Group-D, Lahaighat SO, Nagaon Division DOD- 4-7-04 Age- 53Y 9M 3D L/S- 4Y 6M 17D	✓	No  TB 75,278  Pension 1913+DR	9	1	5	Miss Sahana Begum (daughter) DOB- 31-12-83 Age- 22Y E.Q.- HSLC	1. Living in own house. 2. A/I Rs.5,000/- 3. Declaration of the two widows of the ex-official. 4. Undertaking of the candidate.
2	Staff/16-13/06	Late Himesh Baran Chatterjee, Ex-MM SRO, Rangia, Guwahati RMS DOD- 28-8-05 Age- 42Y 6M 24D L/S- 16Y 1M 17D	✓	No  TB 68,802  Pension 2355+DR	3	--	1	Shri Deep Chatterjee (son) DOB- 16-10-87 Age- 18Y 8M 4D E.Q.- HSLC	1. Living in own house. 2. A/I Rs.20,000/- 3. Declaration of the widow. 4. Undertaking of the candidate.
3	Staff/16-14/06	Late Mohi Kanta Bora, Ex-PA, Diphu HO, Nagaon Division DOD- 22-2-05 Age- 56Y 9M 22D L/S- 9Y 1M	✓	No  TB 1,86,291  Pension 3000+DR	1	--	1	Mrs. Bina Borah (wife) DOB- 1-3-62 Age- 44Y 3M 20D E.Q.- HSLC	1. Living in own house. 2. A/I Rs.6,000/- 3. Declaration of the widow applicant.
4	Staff/16-06/06	Late Joysing Boro, Ex-Group-D, Nalbari HO DOD- 7-3-05 Age- 58Y 8M L/S- 7Y 10M 22D	✓	No  TB 56,532  Pension 1913+DR	3	--	--	Shri Pranjan Boro (son) DOB- 1-1-88 Age- 18Y 5M E.Q.- HSLC passed	1. Living in own house. 2. A/I Rs.10,000/- 3. Undertaking of the candidate. 4. Declaration of the widow.
5	Staff/16-19/06	Late Hemanta Swargiary, Ex-SA SRO, Shillong RMS GH Division, Guwahati DOD- 9-2-06 Age- 36Y 8M 2D L/S- 14Y	✓	No  TB 3,30,385  Pension 3825+DR	3	2	--	Smt. Renu Swargiary (wife) DOB- 1-1-1977 Age- 29Y E.Q.- HSLC	1. Living in rented house. 2. No income except monthly pension. 3. Declaration of the widow applicant.

CHECK LIST

Group-D Cadre

Cases received during the year 2005

Sl. No.	File Number	Name of the ex-employee particulars	Whether any loss/fraud case against the ex-official	Terminal benefit/pension &	No. of dependent including the candidate	No. of unmarried daughter	No. of minor children	Particulars of the candidate	Remarks
1	Staff/16-03/05	Late Pradip Bose Baul, Ex-PA Digboi MDG, Tinsukia Dn. DOD- 19.3.04 Age- 46Y 2M L/S- 22Y 4M	No	TB 5,77,716 F/P Rs.2500/-+DR	4	Nil	3	Smt. Dipti Bose Baul(wife) DOB- 11.3.69 Age- 35Y E.Q.- Class-VIII	1. Mother's house. 2. A/I Rs.30,000/- 3. Declaration of the widow applicant.
2	Staff/16-12/05	Late Harmohan Gayari, Ex-SPM, Jalahghat SO Nal-Barpeta Dn. DOD- 19.1.898 Age- 44Y 8M 18D L/S- 20Y 8M 29D	No	TB 85,227 F/P Rs.2094/-+DR	4	1	--	Sri Ajoy Gayari(son) DOB- 1.1.83 Age- 22Y 4M 10D E.Q.- Class-VIII Passed	1. Own house. 2. A/I Rs.7000/- 3. L/P 2 Kathas 10 Lechas. 4. Declaration of the candidate. 5. Declaration of the widow. 6. No objection available.
3	Staff/16-13/05	Late Amar Ch. Acharjee, Ex-O/S, Karimganj HO DOD- 28.1.04 Age- 56Y 10M 27D L/S- 36Y 5M 2D	No	TB 3,89,978 F/P Rs.2400/-+DR	7	3	2	Smt. Gita Acharjee(wife) DOB- 17.2.71 Age- 33Y E.Q.- Class-VIII	1. Own house. 2. A/I Rs.49152/- 3. Declaration of the widow applicant.
5	Staff/16-23/05	Late Israil Barla, Ex-Night Guard, Rangapara SO DOD- 28.8.04 Age- 58Y L/S- 2Y 5M	No	TB 52,353 F/P Rs.1913/-+DR	3	--	1	Sri Pradip Barla(son) DOB- 21.10.84 Age- 19Y 11M E.Q.- Class-IX Passed	1. Own house. 2. A/I Rs.4000/- 3. Declaration of the candidate. 4. Declaration of the widow.

6	Staff/16-24/05	Late Kamal Bordoloi, Ex-PA Nagaon HO DOD- 7.2.2002 Age- 46Y L/S- 15Y 6M	The ex- official was involved in fraud case	TB 1,60,648  F/P Rs.2400/-+DR	4	--	3	Mrs. Mini Bordoloi(wife) DOB- 1.1.69 Age- 35Y E.Q.- Class-IX	1. Own house. 2. A/I Rs.7000/-. 3. Declaration of the widow applicant.
7	Staff/16-25/05	Late Phani Bhusan Deb, Ex-Driver MMS, Silchar DOD- 28.7.2003 Age- 45Y L/S- 24Y	No	TB 3,49,835  F/P Rs.2625/-+DR	4	3	1	Smt. Anima Deb(wife) DOB- 15.1.67 Age- 31Y E.Q.- Class-VIII	1. Rented house. 2. A/I Rs.52464/-. 3. Declaration of the widow applicant. 4. No objection available.

*Released*  
Asstt. Postmaster General (Vig)  
O/o the Chief Postmaster General  
Assam Circle, Guwahati-781 001

CHECK LIST

30-12

Group-D Cadre

Consolidated list of compassionate appointment cases of Departmental candidates

No. Sl. No.	File Number	Name of the ex- employee and particulars	Whether any loss/fraud case against the ex- official	Terminal benefit/ pension	No. of dependents including the candidate	No. of unmarried daughter	No. of minor children	Particulars of the candidate	Remarks
<b>For the year 2006</b>									
1	Staff/16-05/06	Late Rameswar Mohan, Ex-MM, TMO, Simaluguri RMS 'S' Division, Silchar. DOD- 21-3-03 Age- 58Y 10M L/S- 38Y 10M	No	TB 3,47,140  Pension 2055+DR	5	1	Nil	Shri Ananta Mohan (son) DOB- 31-9-79 Age- 24Y E.Q.- Class-IX	1. Living in own house. 2. A/I Rs.4,000/- 3. Declaration of the widow. 4. Undertaking of the candidate.
2	Staff/16-07/06	Late Indra Prasad Deuri, Ex-Group-D, Kamalabari, Sivasagar Division DOD- 18-5-04 Age- 54Y 4M L/S- 4Y 6M 12D	No	TB 53,623  Pension 1913+DR	7	3	1	Shri Rajpal Deuri (son) DOB- 1-3-81 Age- 24Y E.Q.- Class-IX	1. Living in own house. 2. A/I Rs.12,000/- 3. Declaration of the widow. 4. Undertaking of the candidate.
3	Staff/16-12/06	Late Lohit Ch. Kurmi, Ex-MM-SRO, Tinsukia RMS 'S' Division, Silchar DOD- 16-7-04 Age- 39Y 3M 13D L/S- 16Y 11M 8D	No	TB 1,31,425  Pension 2355+DR	3	—	1	Shri Ajoy Kurmi (son) DOB- 2-2-87 Age- 19Y 4M 19D E.Q.- Class-VIII	1. Living in own house. 2. A/I Rs.5,000/- 3. Declaration of the widow. 4. Undertaking of the candidate.
4	Staff/16-15/06	Late Anil Roy, Ex-SPM, Silghat SO, Nagaon Division DOD- 26-8-04 Age- 57Y 7M 25D L/S- 29Y	No	TB 4,82,593  Pension 3750+DR	4	1	—	Shri Madan Mohan Roy (son) DOB- 9-5-79 Age- 27Y 1M 2D E.Q.- Class-VIII	1. Living in own house. 2. A/I Rs.10,000/- 3. Declaration of the widow. 4. Undertaking of the candidate.

*Deceased*

*Domestic*  
Asstt. Postmaster General (Vig)  
O/o the Chief Postmaster General  
Assam Circle, Guwahati-781 001

57

5b

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH:

ORIGINAL APPLICATION NO. 111/06

111/06

2005  
2004

Parbati (2001)  
Sarabatale (2004)

1. a) Name of the Applicant :- Hemanta Deka
- b) Respondents :- Union of India & Ors
- c) No. of Applicant(S) :-
2. Is the application in the proper form :- Yes / No.
3. Whether name & description and address of the all papers been furnished in cause title :- Yes / No.
4. Has the application been duly signed and verified :- Yes / No.
5. Have the Copies duly signed :- Yes / No.
6. Have sufficient number of copies of the application been filed :- Yes / No.
7. Whether all the annexure parties are impleaded :- Yes / No.
8. Whether English translation of documents in the Language :- Yes / No.
9. Is the application in time :- Yes / No.
10. Has the Vakalatnama / Memo of appearance / Authorisation is filed :- Yes / No.
11. Is the application by IFO / DD / For Rs. 5/-
12. Has the application is maintainable :- Yes / No.
13. Has the Impugned order original duly attested been filed :- Yes / No.
14. Has the legible copies of the annexures duly attested filed :- Yes / No.
15. Has the Index of documents been filed all available :- Yes / No.
16. Has the required number of enveloped bearing full address of the respondents been filed :- Yes / No.
17. Has the declaration as required by item 17 of the form :- Yes / No.
18. Whether the relief sought for arises out of the single :- Yes / No.
19. Whether the interim relief is prayed for :- Yes / No.
20. In case of condonation of delay is filed is it supported :- Yes / No.
21. Whether this Case can be heard by Single Bench / Division Bench.
22. Any other point :-
23. Result of the Scrutiny with initial of the Scrutiny clerk the application is in order :-  
*The application is in order.*

*N. J. S.*  
11/5/06  
SECTION OFFICER (J)

DEFUTY REGISTRAR  
*D. J.*

3.8.06

From : —

Abdul Khaleque  
Advocate

30

Ref : — O.A.No. 111/06

The C.G.S.C (S. Baidya)  
Central Administrative Tribunal  
Gurukul

Sub : — Supply of Copy of letter

NO. Staff/16-CSC/2005 dt. 8.6.2005

Sir,

I am enclosing herewith a copy of the letter  
NO. Staff/16/-CSC/2005 dt. 8.6.2005, which could not  
be enclosed at the time of serving the copy.

Kindly acknowledge receipt.

Yours

Abdul Khaleque  
Advocate  
3/6/06

Recd the copy

Abdul  
C.G.S.C.

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH: GUWAHATI.

केन्द्रीय प्रशासनिक अधिकारण  
Central Administrative Tribunal

11/1/06

गुवाहाटी बायपोर्ट  
Guwahati Bench

O.A. No. 111/06

Sri Hemanta Deka -----Applicant

Vs.

Union of India & others-----Respondent.

Synopsis of the abovenoted O.A. are as follows :-

The applicant's father Late Maina Deka worked as mailman (B.C.R.) under Senior Record Officer R.M.S. Guwahati and died of Cancer while he was in Service after completing 25 years service. The applicant filed a petition before the authority for appointing him in any job on compassionate ground.

The respondent in his reply on 24.3.2003 informed the applicant his case for appointment on compassionate ground is rejected. After receiving the said reply the applicant filed another 2 representation stating that while the case of the applicant is pending before the authority, other person's case has been considered and appointed on compassionate grounds.

That the applicant finding no justice from the authority filed an O.A. before the Hon'ble Central administrative Tribunal Guwahati.

That the Hon'ble Tribunal after hearing both the parties in O.A. No. 232/04 on 19.5.2005 directed the respondent to dispose of the pending representation Annexure "F" & "G" with a reasoned order. The respondent No. 3 in that order dt. 26.8.2005 rejected the representation of the applicant. Annexure "F" & "G". And being highly aggrieved by the said order the applicant prefer this O.A. before the Hon'ble Tribunal. The applicant prays for issuing a direction to the respondent for appointing the applicant in any job in the department.

5/10/01

Abdul Khaliqu  
Advocate  
9/10/06

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL :: GUWAHATI BENCH :  
GUWAHATI.

Filed by  
Sri Hemanta Deka  
Through  
Abdul Khaleque/5706

An application under Section 19 of the Central  
Administrative Tribunal Act 1985.

O.A. No. 111 /2006

FILING SLIP

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Filed by -

A. Khaleque  
A. Khaleque,  
Advocate.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNEL : GUWAHATI BENCH :  
GUWAHATI.

Sri Hemanta Deka

( AN APPLICATION UNDER SECTION 19 OF THE CENTRAL  
ADMINISTRATIVE TRIBUNEL ACT )

O.A. NO. 111 /06

Sri Hemanta Deka

Son of Late Moina Ram Deka, Ex-MM (BCR)

SRO, 'GH' Divn, R.M.S. Rangia,

a resident of Village Niz Madartola,

P.O. Baihata Chariali, District- Kamrup.

-----Petitioner.

-versus-

1. Union of India, represented by the  
Secretary, Deptt. of Post, Govt of India,  
New Delhi.

2. The Chief Post Master General  
Assam Circle, Guwahati-781001.

3. The Senior Supdt. of R.M.S.  
Guwahati Divn, Guwahati.

----- Respondents.

1. Particulars of the order against which the application  
is made.

The application is made against the following order :-

Contd....2.

- (i) Order No. Staff/16-09/2002
- (ii) Date - 26-8-05
- (iii) Passed by Respondent No. 2,
- (iv) Subject in brief : Non-consideration of appointment of petitioner on compansonate Grounds.

2. Jurisdiction of the Tribunal :

The petitioner declares that the subject matter against which he wants redressal is within the jurisdiction of this Tribunel as the petitioner and the main respondents against whom the relief is sought are within the jurisdiction of this Hon'ble Tribunel.

3. Limitation :

The applicant further declares that the application is within the limitation prescribed under Section 21 of the Central Administrative Tribunal Act.

4. Facts of the Case :

4. (i) The applicant's father Sri Maina Ram Deka worked as a Mailman ( B.C.R. ) under Senior Record Officer R.M.S., Guwahati Division at Rangia and died of Cancer while in service after completing 25 years of service.

(Copy of the Death Certificate and Medical Certificate is annexed herewith and marked as Annexure- "A" and "A-1").

Contd.....3.

Sri Hemanta Deka

4. (2) The applicant spent all the belonging of the family for the treatment of his father and after his father's death the only source of income of the family was stopped.

4. (3) That the applicant who has passed the Higher Secondary examination, filed an application before the respondents for appointing him in a job as per his qualification for survival of his family. The applicant's mother Smt. Uttara Deka also filed a petition requesting the respondent to appoint the applicant in any job of the Department.

( Copy of the applications is enclosed herewith and marked as Annexure "B" and "C" )

4. (4) The applicant receiving no reply from the respondent submitted another 2 representation and in response to his representations the respondent No.3 gave a reply vide letter No. B-2/7/17/Ch-V dated 24.3.03 whereby the respondent refused to appoint the applicant on compassionate ground.

(Copy of the said letter is annexed herewith and marked as Annexure- "D" ).

4. (5) That the applicant after receiving the letter from the respondent No.3 filed another two representation on 16.8.03 and 20.1.2004 requesting them to appoint him in a job but the applicant has not received any reply from the respondent.

Contd...4/p.

Sri Hemanta Deka

5

(Copy of the representation are enclosed as Annexure- 'E' and 'F' ).

4.(6) That the applicant begs to state that while the petition of the applicant ( for appointment on compassionate ground) was pending before the respondent, the respondent, most arbitrarily and a discriminatory attitude appointed Smt. Sarada Bala Baishya wife of Late Kamala Kanta Baishya, who worked in the same office of the respondent and died on 29.10.2001 ( after the death of applicant's father) leaving aside the case of the applicant. The said Smt. Sarada Bala Baishya is appointed on 7.6.04 and posted at the Postal Training Centre at Uzanbazar, Guwahati-1.

4.(7) That the applicant begs to submit that the respondents should have consider the case of the applicant first, as his father died earlier, but taking a most bias and discriminatory attitude the respondent consider the case of a person who died later than the applicant's father.

4.(8) That the applicant begs to submit that getting no relief from the respondents, the applicant filed a petition before this Hon'ble Tribunal which was registered as O.A. No. 232/04.

4.(9) That the Hon'ble Tribunal after hearing both the parties of the O.A. No. 232/04 directed the respondent

Contd---5/p.

Sri Hemanta Deka

No.2 to dispose the representation of the applicant dated 16.8.2003 and 20.1.04 with a reasoned order ( copy of the said order is annexed herewith and marked as Annexure- "G" ).

4.(10) That the applicant begs to state that the respondent No.2 as per the order of the Hon'ble Tribunal disposed the abovenoted two representation of the applicant by his order dated 26.8.05.

( Copy of the said order is enclosed herewith and marked as Annexure- "H" )

4.(11) That the applicant begs to state that respondents rejected the petition of the applicant as there was no vacancy ( as per Annexure- "D" ) but in fact there were several vacancies on that date and those vacancies were diverted to C.O. Guwahati as per their own letter No. Staff/16-CSC/2004 dt. 13.5.05.

4.(12) That in rejecting the representation, the respondent No.1, by their letter dt. 26.8.05, made reference to the judgements of Hon'ble Supreme Court and also mentioned about the guidelines given by the Hon'ble supreme Court in considering the cases of compassionate appointment.

4. (13) That the applicant begs to state that there would not have been any violation of the guidelines of the ~~Supreme Court~~ in considering the case of the applicant but the respondent have not followed the guidelines in considering the petitioner's case.

4. (14) The applicant begs to state that the respondent violated the norms given by Supreme Court in considering the appointment of Smt. Parbati Das who was appointed after four and half year of her husband's death although the Hon'ble Supreme Court held that the case of compassionate appointment be made expeditiously.

4. (15) That the applicant begs to state that the respondent took a most discriminatory attitude and arbitrarily rejected the prayer of the applicant.

5. GROUND FOR RELIEF WITH LEGAL PROVISIONS

5. (i) The act of respondent ( not appointing the applicant on compassionate grounds ) violates the rights under Article 16 of the constitution of India.

5. (ii) That the act of respondent appointing a person on compensationate grounds which came-up much later than the case of the applicant is against the Principle of natural justice and the applicant has a right to get preferance as he applied much earlier.

5. (iii) That the applicant is entitled for special consideration on appointment on compassionate ground as a Special "Cancer Patient's" case as per the welfare measure of the respondents' Department.

5. (iv) That the respondents illegally and arbitrarily rejected the case of applicant for appointment on compassionate grounds, and depriving the applicant's family from getting the due benefit from the respondents.

6. DETAILS OF REMADIES EXHAUSTED :

The applicant declares that he availed of all the remedies available to him under the relevant rules.

7. MATTER NOT PENDING BEFORE ANY OTHER COURTS:

The applicant declares that the matter regarding the appointment of the applicant on compassionate ground has not been made to any other Court of law or any other authority or any other Bench of the Tribunal. The applicant further declares that the present petition is specifically for appointment on compassionate ground.

8. RELIEF SOUGHT

8.(1) The respondents may be directed to appoint the applicant in any post, as a special "Cancer Patient's"

Contd--8/p.

Sri Hemant Deka

9

case, on compassionate ground, by relaxing the normal Rules.

9. INTERIM ORDER IF PRAYED FOR :

No interim order is prayed for.

10. Particular of Bank draft in respect of application

Fee No. of I.P.O. :- 26 G. 324193

Name of issuing Post Office :- Guwahati G.P.O.

Date of issue of Postal Order :- 10.5.2006

post office at which payable :- Guwahati G.P.O.

11. LIST OF ENCLOSURE :

11. (1) Copy of application dated 19.12.2001, praying for appointment on compassionate ground,

11. (2) Copy of application for appointment by the applicant,

11. (3) Copy of Educational qualification.

11. (4) Copy of death certificate.

11. (5) Copy of letter issued by respondent No.3 dated 24-3-03.

11. (6) Copy of appeal by the applicant.

11. (7) Copy of another representation by the respondent.

Contd--9/p.

Sri Hemanta Deka

( 9 )

11. (8) Copy of the Hon'ble Tribunal's order  
dated 19-5-05.

11. (9) Copy of the order passed by respondent No.1  
dated 26.8.05.

VERIFICATION

I, Sri Hemanta Deka Son of Late Maina Ram Deka  
aged about 25 years, by religion Hindu, a resident of  
Village Nizmodartola, P.O. Baihata Chariali, District-  
Kamrup do hereby verify that the statement made in  
paragraph 4.1 to 4.7 are true to my knowledge and those  
in paragraph 4.8 to 4.11 are believe to be true on legal  
advice and that I have not suppressed any material facts.

And I sign this Verification on this 9 th  
day of ~~December~~<sup>May</sup>, 2006 at Guwahati.

Sri Hemanta Deka  
Signature.

Annexure - "A"

SI. No. 0056092

Form No. 6  
ফর্ম নং ৬

নথি নং



গুৱাহাটী

GOVERNMENT OF ASSAM  
(অসম চৰকাৰ)  
DIRECTORATE OF HEALTH SERVICES  
(স্বাস্থ্য সেবা সঞ্চালকালয়)  
CERTIFICATE OF DEATH  
(মৃত্যুৰ প্ৰমাণ পত্ৰ)

ISSUED UNDER SECTION 12/17 of the Registration of Births and Deaths Act, 1969.  
(অন্ম আৰু মৃত্যুৰ পঞ্জীয়ন আইন ১৯৬৯ ৰ ১২/১৭ অংশত লিপিবদ্ধ)

This is to Certify that the following information has been taken from the original record of Death which is in the register for.....  
Registration unit of..... of District..... of the State of Assam.

ইয়াৰ দ্বাৰা প্ৰমাণিত কৰা হয় যে নিম্ন লিখিত তথ্য ভাসম বাজাৰ-----জিলাৰ-----থঙ্গা/  
পৌৰসভাৰ -----মৌজাৰ অঞ্চলত -----পঞ্জীয়ন গোটৰ পঞ্জীৰ মূল অভিলেখৰ পৰা  
সংগৃহীত কৰা হৈছে।

Name/নাম : Late Maima Ram Deka. S/o Late Mohan Ch Deka  
Sex/লিঙ্গ : Male  
Date of Death/মৃত্যুৰ তাৰিখ : 05.10.2001  
Place of Death/মৃত্যুৰ স্থান : Vill. Niz madortola. P.O. Baihata. Kamrup. Assam.  
Registration No./পঞ্জীয়ন নং : 167  
Date of Registration/পঞ্জীয়নৰ তাৰিখ : 15.10.2001

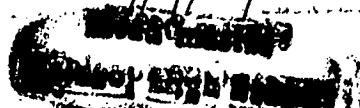
Signature of issuing authority/নথি কৰা কৰ্ত্তাৰ চৰ্চা  
Designation/পদবী :  
Date/তাৰিখ : 15.10.2001

১। তাৰিখ  
Stamp Sig. of Chief Registrar/মুখ্য পঞ্জীয়কৰ চৰ্চাৰ শাস্ত্ৰ

Attested

No disclosure shall be made of particulars regarding the cause of death as entered in the Register. See proviso to Section 17 (1)

Attested  
M. Deka  
Dated



- 10 -

Annexure A1

## DR. B. BARUAH CANCER INSTITUTE

Guwahati - 781016

Name : Maina Ram Deka  
Age : 50  
Sex : Male

Hospital No. : 81202  
Date : .....3.1.01/

Certified that Sri Maina Ram Deka of Vill.- Nijmadertola, P.O.- Baihata Chariali, Dist.- Kamrup, Assam attended the O.P.D. of Dr. B. Boruah Cancer Institute on 5.01.01.

He was diagnosed as Cancer of the Laryngopharynx and was given radiotherapy treatment from 18.01.01 to 02.03.01 as an out-door patient.

He developed respiratory distress and was admitted on 14.09.01 and emergency tracheostomy was done. He was discharged on 21.09.01 with advice for periodical check-up.

*Attested*

*Dr. B. Baruah*  
Dr. B. Baruah  
Superintendent  
Dr. B. Baruah Cancer Institute  
Guwahati-16

*Dr. B. Baruah*  
Superintendent  
Dr. B. Baruah Cancer Institute  
Guwahati

*Dr. B. Baruah*  
Superintendent (Admn.)  
Dr. B. Baruah Cancer Institute  
Guwahati-16

*Attested  
Dr. B. Baruah  
Superintendent  
Dr. B. Baruah Cancer Institute  
Guwahati-16*

To

The Chief Postmaster General  
Assam Circle, Guwahati 781001

Amritur-B  
19.12.01

Through the SSRM 'GH' Division, Guwahati 781001

Sub: Request for appointment on compassionate ground under  
Relaxation of Normal Rules.

Sir,

With humble submission I like to submit the following few lines for favour of your kind and sympathetic consideration.

That sir, my husband Late Moina Ram Deka, Ex-MM (BCR) under SRO RMS 'GH' Division, Rangia expired on 05-10-2001 after protracted sufferings from Cancer leaving behind our family with a burden of huge Debt caused by prolonged treatment.

That sir, my husband has left behind three children including two daughters with me all below 20 years of age at the time of his death.

That sir, the small amount received as DCRG benefit after his death was exhausted for meeting up the debt etc.

That sir, my family is not having any income other than the meagre amount of Family Pension to maintain my family.

That sir, with this meagre income it has become unbearable for me to maintain the family, not to speak of getting my daughters married in the near future.

That sir, under the circumstances mentioned above, I earnestly request your honour to be kind enough to extend a helping hand by according appointment of my son Sri Hemanta Deka to any post as deemed fit proper on compassionate ground under Relaxation of Normal Rules for which act of kindness I alongwith my family will remain ever grateful to you.

With profound regards.

Yours Faithfully

শ্রী উত্তরা দেকা  
(Smt Uttara Deka)  
W/O Late Moina Ram Deka  
Ex-MM (BCR)  
SRO RMS 'GH' Dn, Rangia

Date: 19/12/2001

Enclo- Application of  
Sri Hemanta Deka

Amritur  
W/O  
Ran

( Copy )

Annexure- "C"

To,

19.12.01

The Chief Post Master General  
Assam Circle, Guwahati, 781001

Through the SSRM, "GH" Division  
Guwahati-1.

Sub :- Prayer for appointment on compassionate  
grounds under relaxation of normal Rules.

sir,

Most humbly and respectfully I beg to state that my father Late Maina Ram Deka, worked as a Mail Man under SRO, RMS Guwahati Division, Rangia and he died of Cancer on 5.10.2001 after protracted suffering of Cancer, leaving behind our family with a burden of huge debt caused by prolonged treatment.

That I am the only son and I have passed the Higher Secondary Examination and I am competent to do any Group "C" job of your Department.

That Sir at the death of my father our only source of income has been stopped and we have no source of livelihood. We are now running in extreme financial hardship. That my mother Smt. Uttara Deka also files an application requesting you to appoint me in any job under your disposal.

That Sir, my father served you for long 25 years with much satisfaction of the authority.

I, now therefore request you kindly to consider my case sympathetically and to appoint me in any job as per my qualification and ability.

And for this act of your kindness my ruin family will be saved.

Yours faithfully,

Sd/-

(Sri Hemanta Deka )

vill- Nizmadartola,  
P.O. Baihata Chariali,  
Dist- Kamrup.

Attested  
this  
day

*Rejected*

DEPARTMENT OF POSTS, INDIA  
OFFICE OF THE SR. SUPDT. RMS 'GH' DN.  
GUWAHATI-781001.

No. B-2/7/17/Ch-V,

Dated at Guwahati-1, the 24-03-2003.

To,

1. Sri Paban Chandra Saloi  
S/O Late Mahendra Chandra Saloi Ex SGMM  
Vill - Maniari.  
P.O - Barkha (Changsari). Dist.- Kamrup (Assam).
2. Sri Utpal Baruah  
S/O Late Rajendra Nath Bezbaruah Ex, HAG  
Vill - Gamarimari  
P.O - Kaithalkuchi. Dist.- Nalbari (Assam).
3. Sri Diganta Kumar Das  
S/O Late Mukunda Ram Das Ex, SGMM  
Vill - Gurkuchi  
P.O - Rangia. Dist.- Kamrup (Assam).
4. Sri Mausham Sonwal  
S/O Late Khurendra Nath Sonwal Ex, SGMM  
Vill - Birubari  
Guwahati - 781016.
5. Sri Animesh Deb  
S/O Late Monomohan Deb Ex, HSG II SA  
C/O Sri Radha Gobinda Saha  
Vivekananda Path, Guwahati - 781016.
6. Sri Anupam Das  
S/O Late Amarendra Kumar Das Ex, HSG II SA  
Srikanta Dutta Path  
Odalkakra, Guwahati - 781016.
7. Miss Jeevaline Wahlong  
S/O Late Johi Kyndiah Ex, SGMM  
C/O Meld Wahlong  
Lower Lamavilla, Shillong - 793002.
8. Sri Hemanta Deka  
S/O Late Maina Ram Deka Ex, SGMM  
Vill - Niz Modartala (Slalmara)  
P.O - Baihata Charali. Dist.- Kamrup (Assam).

Sub :-Compassionate ground appointment under relaxation of normal rules of recruitment Rules.

In pursuance of CO/GH letter No. Staff/16-CSC/2002 dtd 25-2-03 it is conveyed that your case (S) could not be considered as there is no vacancy in any cadre and therefore, rejected by the CSC held on 24-01-03.

*(B. Radhika Chakravorthy)*  
Senior Superintendent,  
RMS 'GH' Dn, Guwahati-1.

Copy to :-

1-8. Concerned file of the candidates.

*Attested  
Meen  
Par*

*✓*  
Senior Superintendent,  
RMS 'GH' Dn, Guwahati-1.

*SGM BIP*

( Copy )

Annexure- "E"

16-8-2003.

To,

The Chief Post Master General

Assam Circle, Guwahati-1

Through the SSRM, 'GH' Divn,

Guwahati Divn,

Sub : An appeal for appointment on compassionate  
Grounds.Ref : My application dated 19-12-2001  
Your letter dated 24-3-2003.

Sir,

most humbly I beg to state that my father Late Maina Ram Deka worked under HRO, RMS "GH" Divn of Rangia and died on 5-10-2001. I applied for a job on compassionate ground. That while my application for appointment was pending, you appointed Smt. Sarada Baishya wife of late Kamala Kanta Baishya who worked in the same establishment and died later than my father and applied later than me.

That Sir, in your letter dated 24.3.2004 it is stated that there is no vacancy and for that reason my case could not be considered. But if there is no vacancy how Smt. Sarada Baishya is appointed, who applied later than me.

I, now therefore once again request you kindly to consider my case and to appoint me in a post as per my qualification and oblige.

Yours faithfully,

Sd/-

(Sri Hemanta Deka)  
Vill. Niz-Madartola  
P.O. Baihata Chariali  
Dist- Kamrup.

Hemanta  
Deka  
Bhaihata  
Chariali

To,

20-1-2004

The Chief Post Master General  
Assam Circle, Guwahati-1

Through S.S.R.M "GH" Divn,  
Guwahati-1.

Sub : appointment on compassionate Grounds.

Ref.: My earlier letter dated 19.12.2001  
and 16.8.03.

Sir,

With reference to the above quoted letter on the above subject I beg to draw your kind attention that I applied for the appointment on compassionate ground, and my case has been rejected but during the pendency of my application several persons has been appointed on compassionate ground.

I, therefore once again request you kindly to appoint me in any job as my family has no other source of income, which I explained in my earlier letters.

Yours faithfully,

Sd/-

(Sri Hemanta Deka )

*Hemanta  
Deka  
Sd/-*

Annexure - 'g'

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH

Original Application No. 232 of 2004.

Date of Order: This, the 19th Day of May, 2005.

HON'BLE MR. JUSTICE G. SIVARAJAN, VICE CHAIRMAN.

HON'BLE MR. K. V. PRAHLADAN, ADMINISTRATIVE MEMBER.

Sri Hemanta Deka  
S/o Late Moina Ram Deka Ex-MM (BCR)  
SRO, 'GH' Divn, R.M.S. Rangia  
a resident of Village Niz Madartola  
P.O: Baihata Chariali  
District: Kamrup. .... Applicant.

By Advocate Mr. A. Khaleque.

Versus -

1. Union of India  
Represented by the Secretary  
Department of Posts  
Government of India  
New Delhi.
2. The Chief Post Master General  
Assam Circle  
Guwahati-781001.
3. The Senior Supdt. of R.M.S.  
Guwahati Division, Guwahati. .... Respondents.

By Mr. M.U. Ahmed, Addl.C.G.S.C.

ORDER (ORAL)

SIVARAJAN, J.(V.C.)

The applicant applied for compassionate appointment on the ground that the applicant's father Late Moina Ram Deka a Mailman (B.C.R.) under Senior Record Officer, R.M.S., Guwahati Division at Rangia died while in service in 5.10.2001. The said application was rejected by the Circle Selection Committee held on 24.1.2003 which was conveyed vide communication dated 24.3.2003 at Annexure-E stating that there is no vacancy in any cadre. The applicant then

*Spk*  
*affixed*  
*Seal*

submitted representations (Annexure- F & G) to the second respondent i.e. Chief Post Master General. Since there is no response this application is filed.

2. Respondents have filed their written statement. Nothing is stated in the written statement about the filing of Annexure F & G representations. Only attempt made therein is to say that the applicant is not entitled to compassionate appointment. Mr. A. Khaleque, counsel for the applicant submitted that third respondent did not say that the applicant is not eligible for compassionate appointment and that the impugned order only stated that there is no vacancy for giving compassionate appointment. Counsel for the applicant placed before us a communication No. Staff/16-CSC/2004 dated 13.5.2005 passed by the Assistant Postmaster General (Staff) O/o the Chief Postmaster General, Assam Circle, Guwahati giving compassionate appointment to the post of PA Cadre to 3 persons, Postman Cadre to one person and Group 'D' to another person and submitted that all these appointments were made with reference to the persons who died in employment subsequent to the death of applicant's father. He also pointed out that Smt. Sarada Bala Baishya was given compassionate appointment to Group 'D' post in the remaining vacancy of 2002 Grade 'D' Cadre alongwith the post of Guwahati Division diverted to CO/Guwahati. Mr. M.U. Ahmed, Addl.C.G.S.C. submitted that the applicant cannot be given posting of his choice and that he wanted appointment only in a Group 'D' post. Counsel for the applicant submits that the applicant wanted compassionate appointment to any post to which he is entitled.

3. Having considered the matter we are of the view that impugned order is not a satisfactory one. However, since the applicant has

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submitted Annexure - F & G representations before the second respondents, which has not been denied by the respondents in their written statement, we direct the second respondent to consider all these matters projected by the applicant and to pass a reasoned order on the representations made by the applicant and rejected by the third respondents. This will be done within a period of three months from the receipt of a copy of this order.

The Original Application is disposed of as above.

Sd/ VICE CHAIRMAN

Sd/ MEMBER (A)



**TRUE COPY**  
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27/5/05  
Section Officer (J)  
C.A.T. GUWAHATI BANCH  
Guwahati-781005  
27/5/05

DEPARTMENT OF POSTS::INDIA  
OFFICE OF THE CHIEF POSTMASTER GENERAL  
ASSAM CIRCLE::GUWAHATI

No. Staff/16-09/2002

Dated at Guwahati the August 26, 2005

Sub:- Compassionate appointment case of Shri Hemanta Deka, S/o Late Moina Ram Deka, Ex-SG/MM, SRO, Rangia.

O R D E R

Shri Hemanta Deka, S/o Late Moina Ram Deka applied for compassionate appointment in SA/PA Group 'C' cadre under relaxation of normal recruitment rules in 2002. The applicant's father Late Moina Ram Deka was SG MM(BCR) in the Department of Posts and died on 5.10.2001 in harness while he was working at SRO, Rangia.

2. The case of the applicant was duly considered and processed by the authorities concerned. After completion of all administrative exercises, the case of the applicant was placed before the Circle Selection Committee(CSC) which met on 24.1.03 against the vacancies of Direct Recruitment quota for 2001. The number of vacancies kept reserved in respect of PA/SA cadre under compassionate appointment was 3 only as per ceiling of 5% of direct recruitment quota for 2001. The case was considered with utmost sympathy but could not be recommended for appointment due to want of vacancy and there being other cases for compassionate appointment which were found more deserving. The applicant was informed through the concerned Divisional Head about the rejection of the case accordingly. The SSRM, 'GH' RMS Division conveyed the decision to the applicant vide letter dated 24.3.03 as intimated by the applicant.

3. The CSC went through all the cases and decided to select the most deserving candidates based on the following criteria.

- i) First preference was given to these cases where there were maximum liabilities in the family. Education of minor children and marriage of daughters in the family of the deceased employee were considered as liabilities. Hence, the families having maximum number of minor children and unmarried daughters were given first preference.

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*Attended  
ABHISHEK  
ADM*

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ii) In case where the liabilities of families were same. the case where applicant was widow herself, was given preference.

iii) If the case still could not be decided on the above two criteria the family which received less terminal benefits and pension was given preference.

4. It is pertinent to mention here that the Hon'ble Supreme Court has determined guiding principles, yardsticks and parameters for deciding compassionate appointment cases which are as follows:-

i) The only dependents of an employee dying in harness leaving his family in penury and without means of livelihood can be appointed on compassionate ground.

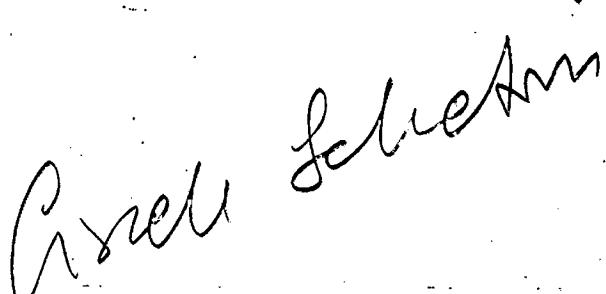
ii) That the whole object of granting compassionate appointment is to enable the family to tide over the sudden crisis to relieve the family of the deceased from financial destitution and to help it get over the emergency.

iii) The High Court and Administrative Tribunal cannot give direction for appointment of a person on compassionate ground but can only direct consideration of the claim for such an appointment.

iv) That the appointment on compassionate grounds can be made only if a vacancy is available for the purpose.

v) The Scheme is not intended to ensure that each and every member of the family of deceased employee is employed. Such appointment can be provided only to fill up upto 5% of vacancies that arises for direct recruitment.

5. The above guidelines and parameters are determined by the Hon'ble Supreme Court while giving various judgements on the subject. As sufficient number of vacancies were not available in the cadre applied for appointment on compassionate ground at the time of considering the case, the applicant could not be recommended by the CSC for compassionate appointment which is very much limited to the extent of 5% of the vacancies for direct recruitment quota in the given year.



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Accordingly, the CSC considered the cases with utmost care and due deliberation and selected other candidates against the vacancy available that year because the cases were more indigent in comparision to Shri Hemanta Deka who could not be selected because his liabilities were less. The particulars of selected candidates alongwith liabilities in PA/SA cadre for that year are as :-

<u>Particulars of candidates</u>	<u>Liabilities in the family</u>
1. Miss Hiramoni Haloi (daughter) -	1) 5 unmarried daughters 2) education of minors
2. Shri Babul Boro (son)	- 1) 2 unmarried daughters 2) education of 4 children
3. Miss Lalita Bora (daughter)	- four unmarried daughters

But in the case of Shri Hemanta Deka, the liabilities are one unmarried daughter and education of 2 minors. The compassionate appointment is considered to render immediate assistance for relief from financial destitution to the most indigent and deserving family left behind by the deceased employees.

The case of Smt. Sarada Baishya as cited in the representation dated 16.8.03 (Annexure-F) was recommended by the CSC held in 2.4.04 for the vacancies of direct requitment quota for the year 2002. The candidate was a widow and applied for Group-D post. The dependents of the deceased official were the widow (candidate), one minor son and 3 minor daughters. The case of Shri Hemanta Deka was considered against the vacancy of 2001 and rejected so his case being considered for the vacancies of 2002 does not arise as there is no provision to empanel earlier rejected candidate. Moreover as vacancies are limited and cases of compassionate appointment being more, only few of the compassionate cases are approved and others are rejected. It will be observed that the order rejecting compassionate appointments covers the number of other applicants besides Shri Deka, which can only be shown as lack of that many vacancies.

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6. No such representations dated 16.8.03 (Annexure-F) and 20.1.04 (Annexure-G) have been received from Shri Hemanta Deka by this office. Moreover, the representations are appeared to be not signed by the applicant.

In view of the facts and circumstances request of the candidate made vide his letter dated 16.8.2003 (Annexure-F) and dated 20.1.2004 (Annexure-G) could not be considered for appointment on compassionate ground.

*(S. K. Das)*

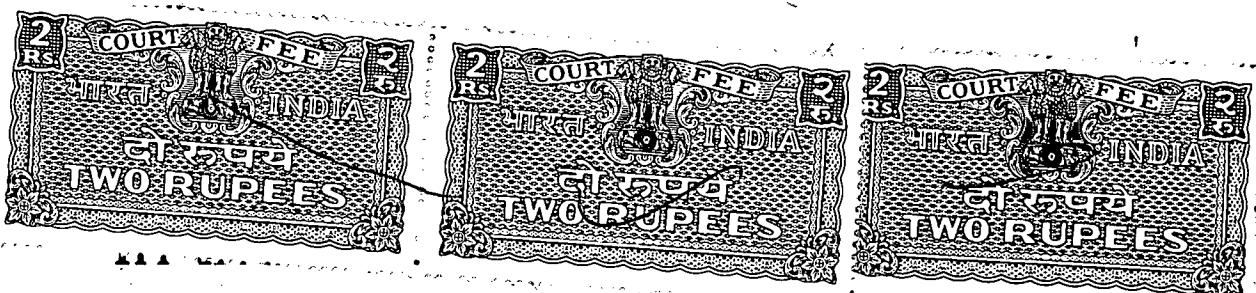
Chief Postmaster General  
Assam Circle, Guwahati - 781 001

Copy to :-

1. Shri Hemanta Deka, S/o Late Maina Ram Deka, Vill- Niz Madartala, PO- Baihata Chariali, Kamrup(Assam).
2. M. U. Ahmed, Addl. CGSC, CAT, Guwahati Bench, Guwahati-5 for information.
3. The Registrar, CAT, Guwahati Bench, Guwahati-5 for information and to apprise the position to the Hon'ble CAT, Guwahati.
4. The APMG(Vig), CO/Guwahati for information.

*(D)*  
For Chief Postmaster General  
Assam Circle, Guwahati - 781 001

District :-



The High Court of  
Assam, Nagaland, Meghalaya, Manipur, Tripura,  
Mizoram and Arunachal Pradesh

(Civil / Criminal ..... Jurisdiction)

In the court of .....

No. .... 111 of 2006

..... Hemanta Deka ..... Appellant  
Petitioner

— Versus —

..... Union of India .... Respondent  
Opposite Party

On behalf of ..... Sri Hemanta Deka Esq. Late Mohan Deka, Vill. Nizamdarbore

Know all men by these presents that the above named ..... Sri Hemanta Deka ..... do hereby nominate, constitute and appoint Shri ..... Abdul Khaleque ..... Advocate and such of the undermentioned Advocates as shall accept this Vakalatnama to be my/our true and lawful Advocate to appear and act for me/us in the matter noted above and in connection therewith and for that purpose to do all acts whatsoever in that connection including depositing or drawing money, filling in or taking our papers, deeds of composition, etc. for me/us and on my/our behalf and I/We agree to ratify and confirm all acts so done by the said Advocate as mine/ours to all intents and purposes. In case of nonpayment of the stipulated fee in full no Advocate will be bound to appear or act on my/our behalf.

In witness whereof I/We hereunto set my / our hand this the ..... 8th ..... day of ..... May ..... 2006

ADVOCATES

Sri Nirendra Mohan Lahiri	Sri Alok Kumar Roy	Sri Khagendra Ch. Mahanta	Sri Byomkesh Basu
Sri Nathmal Sharma	Sri Jatindra Mohan Choudhury	Sri Birendra Kr. Sarma	Sri Kiran Kr. Bhatra
Sri Bishnu Kinkar Goswami (Life Member)	(Life Member)	Sri Kshirod Kr. Choudhury	Sri Nani Gopal Debroy
Sri Jyoti Prakash Bhattacharjee	Sri Rohini Kumar Dás	Sri Prafulla Ch. Gayan	Sri Golok Behari Das
Sri Kishorilal Jain	(Life Member)	Sri Madhab Lahkar	Sri Nilamoni Goswami
Sri Pradyot Bijoy Das	Sri Sukanta Kr. Paul	Sri Dalim Pathak	Dr. Haren Das
Sri Sailendra K. Barua	Sri Pradip Kr. Choudhury	Sri Jyotish Ch. Barman	✓ Md. Abdul Khaleque
Sri Bhairab Ch. Sarma	Sri Janardan Das	(Life Member)	Md. Abdus Samad Choudhury
Sri Dilip Kr. Hazarika	Sri Madhabananda Sarma Pathak	Dr. Achyut Kr. Goswami Thakuria	(Life Member)
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Sri Suchendra Nath Bhuyan (Life Member)	Sri Lalit Mohan Kshetri	(Life Member)	(Life Member)
Sri Bansi Ram Das	Sri Satyendra Pd. Deka	Sri A. K. Md. Enamul Hoque	Md. Pajiruddin Ahmed
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Sri Girija Kanta Das	Sri Vijoy Kumar Dewan	Sri Mahesh Coomar Garodia	Sri Jiten Dutta
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Sri Rohini Kr. Mazumdar	Sri Bhargav Choudhury	Sri Pradip Kr. Kalita	Sri Gunindra Nath Kakati
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	(Life Member)	Sri Tarun Ch. Sarma	Sri Bhagaban Ch. Das
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Sri Sailendra Kr. Barkataki	Sri Arabinda Kalita	Sri Rajdeep Kr. Saikia	Sri Tarini Kumar Das
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Sri Pradip Khataniar	Md. Mazmal Hoque	Md. Joshimuddin Ahmed	Md. Altaf H. Mullah
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Sri Kamal Agarwal	Sri Pradip Sen Deka	Sri Mrinal Kr. Choudhury	Md. Jyotshna Ali (Life Member)
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Sri Ramesh Kr. Jalan	Sri Hemendra Kr. Goswami	Ms. Nirmali Choudhury	Sri Bijan Kalita
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Sri Dimbeswar Talukdar	Sri Padmadhar Upadhyaya	Sri Subrata Roy	Sri Shadhan Kalita
Sri Joy Prakash Sharma	Ms. Renuka Kakati	Sri Ranu Pathak Borah	Sri Jagat Barua
Sri Kishori Prasad Sarma	Sri Pradip Kr. Sarma (Life Member)	Sri Arundhati Baruah	Sri Krishna N. Sharma
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Sri Kailash Chand Sikhwal	Sri Ritumoni Bora	Sri Santwana Choudhury	Md. Aminul Ahmed
Sri Dilip Kumar Deka	Sri Brajendra Kr. Talukdar	Ms. Pranati Talukdar	Sri Kula Prasad Gogoi
Ms. Kuntala Deka	Sri Gobinda Lal (Life Member)	Ms. Rama Sarkar	Sri Baharun Saikia
Sri Ram Chandra Sancheti	Sri Ashok Kr. Bora	Ms. Shefali Das.	Sri Dillip Prasad Dutta
Sri Santosh Kr. Tewari	Sri Jitendra Nath Barman	Ms. Anjana Gogoi	Sri Hemanta Kr. Saikia
Sri Dip Barua	Sri Tarun Ch. Chutia	Sri Paresh Kalita	Sri Dipak Kr. Das
Sri Dayal Ch. Barman	Sri Bhaskarjyoti Dutta	Sri Rudra Hazarika	Sri Golak Ch. Kalita
Sri Bhairab Ch. Das	Sri Pabitrapran Saikia	Smti Gayatry Dutta Mazumdar (Life Member)	Sri Soneswar Barman
Sri Ajit Ch. Mahanta (Life Member)	Ms. Aparna Neog	Ms. Sikha Devi	Sri Mina Ram Bharali
Md. Martuz Ali Ahmed	Sri Bharadwaj Sri Mrinal Choudhury	Sri Rajeswar Sarma	Sri Debajit Kr. Sarma
Sri Brajendra Nath Das	Sri Monomohan Talukdar (Life Member)	Sri Satyen Sarma	Sri Madhab Ch. Kalita
Sri Bhubaneswar Kalita (Life Member)	Sri Paresh Ch. Mazumdar	Sri Sunil Kumar Jain	Sri Sondeep Deb Roy
Sri Chandan Kr. Bhowmik	Sri Dhiren Kalita	Sri Ujjal Bhuyan	Sri Juri Sarma
Sri Pulin Ch. Goswami	Md. Nekibur Zaman	Ms. Stuti Deka Barua	Sri Jayanta Sarma
Sri Jogendralal Sarkar	Sri Satya Narayan Devnath (Life Member)	Sri Anusman Chakraborti	Sri Dilip Kr. Barman
Sri Atul Ch. Sarma	Sri Bhupen Ch. Bhattacharyya	Sri Bhabani Charan Sarma	Sri Pranab Kalita
Sri Ramavtar Sharma	Sri Jyotsna Mayee Choudhury	Ms. Rina Bhattacharyya	Sri Hiranmoyee Sarma
Ms. Ruma Bardoloi (Life Member)	Ms. Shwarifa A. Saikia	Sri Jyotirmay Roy	Sri Anjali Sarma
Md. Ahmed Ali	Ms. Padumi Talukdar	Sri Ashim Kr. Barua	Sri Aparna Devi Goswami
Sri Balo Ram Hazarika	Sri Mahendra Kr. Jain	Syed Imdad Rasul	Sri Amal Kr. Barua
Sri Kamal Nayak	Sri Chandra Kanta Talukdar	Sri Sudama Chouhan	Ms. Indira Kaur
Sri Rajen Choudhury	Sri Bhupen Ch. Bhattacharyya	Ms. Nekib Ullah	Sri Narayan Ch. Kalita
Sri Jnan Chandra Nath	Sri Jyotsna Mayee Choudhury	Sri Jayanta Kr. Misra	Sri Sabita Bhuyan
Sri Sarbananda Kalita	Ms. Shwarifa A. Saikia	Sri Kalyan Bhattacharyya	Sri Ganesh Ch. Das
Sri Baikuntha N. Thakuria	Ms. Padumi Talukdar	Ms. Malabika Talukdar	Miss Jonali Deka
Sri Ram Kumar Seal	Sri Mahendra Kr. Jain	Sri Ranjit Kr. Bhuyan	Sri Dilip Kr. Borah
Sri Himangshu Das	Sri Chandra Kanta Talukdar	Sri Basdeo Prasad	Syed Samadur Rahman

Sri <b>Minni</b> S. Baruah	Sri Onkarmal Mahesree	Sri Joy Prakash Chauhan	Sri Nageswar Das
Ms. Archana Kri. Das	Sri Alaka Devi	Miss Rumi Devi	Sri Abida Rahman Hazarika
Sri Jagadish Ch. Gaur	Sri Narayan Chandra Das	Mrs. Aparajita Sarma	Sri Sahjahan Ahmed
Sri Kamini Kamal Bhuyan	Sri Dulal Talukdar	Syeda Mehbuba Rahman	Sri Addus Sabar Akand
Sri Chandana Sengupta	Sri Rita Das	Sri Krishna Das	Sri Bornali Bordoloi
Sri Bhaskarjyoti Das	Sri Tulu Devee	Md. Akkas Uddin Ahmed	Sri Anjan Kumar Das
Sri Jeuti Choudhury	Sri Maman Deka	Sri Lalan Prasad Thakuria	Sri Ranjana Baishya
Sri Mrinal Kalita	Miss Anjali Das (2)	Md. Zakiror Rahman	Md. Akbar Ali Ahmed
Sri Bhaskar Dev Konwar	Sri Harendra Nath Thakuria	Sri Ananta Ram Medhi	Sri Hirumani Sarma
Sri Krishna Kant Mour	Sri Alpana Devi	Sri Bimal Kr. Das	Sri Dipen Das
Sri Prakash Sarma	Ms. Jarina Haque Choudhury	Sri Anju Ara Begum	Md. Adbul Basir
Sri Suresh Kr. Bhattra	Sri Ila Das	Sri Himadri Maji Rajbonshi	Md. Aftab Ali
Sri Puspa Prasad Das	Md. Deraj Khan	Sri Ranjana Thekuria	Sri Madan Talukdar
Sri Anowara Begum (2)	Sri Anita Sharma	Md. Makibul Haque	Sri Sanjeev Benarjee
Sri Sunil Agarwal	Md. Arfan Ali	Sri Jogesh Bhattacharyya	Sri Arnab Jan Deka
Miss Neera Devi Goswami	Begum Raushan Ara Sultana	Sri Chandra Kr. Nath	Sri Mrigen Das
Sri Gopal Chokhani	Sri Nripen Ch. Das	Sri Biraj Kr. Dutta	Sri Prasanta Khataniar
Sri Nava Kumar Kalita	Sri Sashin Ch. Nath	Sri Pratim Kr. Chakraborty	Sri Madhusmita Goswami
Sri Nripen Mazumdar	Sri Pankaj Kr. Poddar	Md. Alal Uddin Ahmed	Sri Purna Ch. Sarma
Sri Banani Naha	Sri Jagadish Thakuria	Ms. Lipika Kalita	Sri Dhrubajyoti Sarma
Sri Anjana Dutta	Sri Bhupen Mazumdar	Sri Prahlad Kr. Brahma	Miss Hira Devi
Sri Juri Devi	Sri Ashish Kr. Dey	Sri Biswajit Bhattacharyya	Sri Sarbeswar Deka
Sri Syeda Ilma Ara Begum	Sri Puranjoy Barua	Sri Dipak Kr. Kalita	Miss Shewali Das
Sri Pranab Talukdar	Sri Debajit Bhattacharyya	Sri Satya Narayan Nath	Miss Jahanara Begum
Sri Bhikhari Jha	Sri Rishiraj Sarma	Miss Lalita Bora	Sri Anjan Kumar Nath
Sri Hiralal Maurya	Sri Shyam Barua	Sri Sana Chowba Singha	Miss Ashma Barbhuyan
Sri Manik Ali Ahmed	Sri Padma Lochan Das	Md. Abubakkar Siddique	Sri Muruli Dhar Deka
Sri Pompa Chakrabarty	Sri Simanta Deka (1)	Sri Rumi Kumari Kalita	Sri Bhupen Ch. Thakuria
Md. Abu Alfarid	Sri Sanjoy Sarma	Sri Dhiren Das	Sri Ranjit Kr. Sarma
Sri Tara Prasad Mazumdar	Sri Robin Kr. Medhi	Sri Dipak Kr. Barua	Sri Kush Ram Bora
Sri Parag Kanti Dutta	Sri Rupjyoti Das	Sri Shikha Rani Das	Sri Sisir Kumar Sarma
Mrs. Tarifa Begum	Ms. Anamika Gupta	Sri Rita Joshi	Sri Bijoy Kumar Barman
Mrs. Nirada Dutta Sarma	Ms. Nanima Das	Md. Ramjan Ali Ahmed	Sri Sheeladitya
Sri Paramesh Ch. Das	Ms. Malabika Talukdar (2)	Sri Chandra Mohan Das	Miss Mina Mahanta
Smti Arna Das	Sri Ashit Biswas	Sri Bhaben Chandra Kalita	Mrs. Anupama Roy
Md. Kuddus	Sri Achyut Kr. Bharali	Miss Archana Das	Miss Ijumoni Thakuria
Sri Murari Pandit	Sri Dinesh Agarwal	Md. Baharul Islam (2)	Sri Pranab Choudhury
Sri Bhaskar Kumar Das	Sri Gejanand Sehewalla	Mrs. Pranita Pathak	Sri Rakesh Kumar Mour
Sri Tilak Chandra Thakuria	Sri Apurba Kr. Sarma	Miss Rajita Sarma	Miss Anuradha Das
Sri Narendra N. Deka	Sri Cittaranjan Barman	Sri Abani Deka	Miss Juri Kalita
Dr. Bishnu Pr. Chaudhury	Sri Anuj Sinha Roy	Sri Mahesh Kr. Sah	Sri Indu Bhushan Kakati
Sri Dipa Rani Deka	Sri Tutumoni Dev Goswami	Miss Joya Singh	Miss Krishnasmita Nath
Sri Prasanta Kr. Deka	Sri Dilip Ch. Kalita	Miss Jyotsna Mudoi	Sri Manash Garodia
Sri Al-Morija Sultana	Sri Gitanjali Sarma	Sri Kushamani Nath	Sri Gungoon Talukdar
Sri Dilip Kr. Jain	Mrs. Anita Roy	Miss Ivalina Deka	Miss Priti Rekha Devi
Sri Bhabesh Barman	Miss Nabasmita Gogoi	Sri Prabal Katak	Miss Geetima Choudhury
Md. Motin Ud-Din Ahmed	Sri Bidyut Rajkhowa	Sri Jatin Kalita	Sri Mukul Chandra Talukdar
Sri Biplob Kr. Sarma	Sri Nilayanaanda Dutta	Sri Rina Sarkar	Miss Mira Bhattacharya
Sri Sushil Kr. Singh	Ms. Gitika Medhi	Sri Sukhbinder Kaur	Sri Nira Devi
Debjani Seal	Sri Dinesh Ch. Kalita	Ms. Archana Dutta	Sri Suresh Singh Yadav
Sri Parashmani Devi	Sri Pranab Chakrabarty	Ms. Kalpana Deka	Sri Benudhar Nath
Sri Manju Dutta	Sri Santanu Bhattacharyya	Ms. Jeuti Kalita	Miss Manju Bharali
Sri Kailash Ch. Sarma	Sri Kanhaya Lal Gupta	Sri Nirmal Sarma	Mrs. Sangita Devi
Sri Pallavi Barua	Sri Mitali Gogoi	Syed Majnuruddin Ahmed	Miss Santana Mudoi
Sri Ajungla Aier	Sri Manash Pratim Barua	Sri Najrul Islam Chaudhury	Mrs. Hira Das
Sri Manju Deka	Sri Biraj Sarma	Sri Abhijit Kalita	Sri Ritu Raj. Baishya Saud
Md. Ahmed Nekibuez Zaman	Sri Satyajeet Sarma	Sri Pankaj Kr. Sarma	Md. Hazarat Bhuyan
Ms. Eva Saikia	Sri Pranab Talukdar	Sri Punya Lata Sarma	Sri Bijan Kr. Das
Sri Pranati B. Hatikakoti	Sri Shyamal Kamal Paul	Sri Lakhmoni Saikia	Sri Khanindra Mazumdar
Sri Trilokya Gohain Barua	Sri Gautam Bikash Das	Sri Monoranjan Das (2)	Sri Dhiraj Kr. Gupta
Sri Sabitri Das Barua	Sri Sushanta Das	Mrs. Meera Hazarika Bora	Sri Hitesh Rajbongshi
Sri Nalini Kanta Sarma Barua	Miss Aparna Dev	Miss Mira Kalita	Sri Paresh Chantra Deka
Sri Tailendra Nath Das	Ms. Banaresi Neog Deka	Sri Reshma Begum	Sri Biswa Jyoti Khataniar
Sri Hemanta Kr. Das	Md. Zehadul Islam Ansary	Sri Priti Rekha Baura	Miss Neeta Talukdar
Md. Rekibuddin Ahmed	Md. Lutfur Rahman	Sri Abdul Mannaf	Sri Sisir Kumar Kakati
Sri Jiaur Rahman	Miss Sabina Yesmin	Sri Sanjkar Kumar Das	Sri Kumares Das
Mrs. Babita Dutta Das	Sri Kalyan R. Surana	Sri Sewali Kalita	Merina Khan
Sri Utpal Das	Sri Kamini Sarma	Sri Swapna Devi	Miss Barasa Deka
Miss Manjuli Dev	Ms. Nibedita Tamuly Nath	Sri Chayanika Devi	Sri Mahananda Sarma
Sri Runu Kumar Barua	Ms. Kabita Pathak Ojah	Sri Hemanta Kr. Sarma	Sri Talat Hamid Hazarika
Sri Bibekananda Das	Sri Lina Barua	Miss Bhabani Deka	Sri Pragati Das
Sri Rupul Buragohain	Ms. Eva Kakoti	Sri Mitali Das	Ms. Jitamani Devi
Sri Urga Kanta Thakuria	Sri Farida Begum	Sri Anita Medhi	Sri Utpal Pathak
Sri Krishna Kanta Mahanta	Sri Tilak Rajbanshi	Sri Sushil Kr. Sarma	Miss Farida Ahmed Bhuyan
Sri Brajendra Mohan Choudhury	Sri Manorama Kumari	Sri Bishnu Prasad Kumar	Sri Chandan Kumar Barua
Miss Swagata Das	Md. Khalilur Rahman	Md. Rafiqur Rahman	Ms. Trishna Kalita

Mrs. Nawanita Das Barman	Md. Habibur Rahman	Sri Tilak Ranjan Sarma	Abdul Baten
Sri Partha Chaudhury	Miss Pranita Pathak	Sri Dhirandra Mohan Nath	Md. Bahar Uddin
Miss Nandita Deka	Sri Saligram Chetri	Sri Nayan Jyoti Das	Ashim Roy
Miss Gita Barua	Miss Bharati Das	Sri Giasuddin Ahmed (2)	Sri Mihir Deka
Sri Sanjib Kumar Jain	Mrs. Sakila Changkakati	Md. Afzalur Rahman	Samsul Hoque
Sri Doli Medhi	Sri Kashem Bhuyan	Amiruz Zaman Choudhury	Md. Abdur Razzaque
Md. Ritazuddin Ahmed	Miss Biva Singha	Anjuma Begum	Binita Swargiary
Mrs. Reema Chakraborty	Miss Sonali Sarma	Sri Nabajyoti Das	Sri Junu Choudhury
Miss Murchana Sarma	Sri Bubul Thakuria	Sri Manoj Kumar Verma	Alaka Dutta Deka
Miss Rakhi Pathak	Sri Prabin Kr. Kalita	Miss Manasi Das	Sri Monalisha Dutta
Sri Parul Das	Sri Hemanta Kr. Sut	Ms. Daisy Talukdar	Utpal Kumar Barman
Sri Bijoy Das	Sri Prajnan Chaitanya Deka	Sri Shiva Shankar Singh	Rubina Sultana
Miss Bini Bhattacharyya	Md. Sohel Alim	Hiranya Mayee Barua	Suman Deka
Miss Binita Kshetry	Sri Hiranya Sarma	Sri Vikash Saraf	Ghanashyam Das
Ms. Dipika Sarma	Sri Bimal Kr. Jain	Mrs Dipali Saha (Deka)	Sri Krishna Devi
Miss Helen Das	Sri Tapan Chandra Das	Meghamala Sarma	Rana Dutta
Sri Kaushik Deka	Zulfi Aliya Asadia	Sri Nabanita Goswami	Miss Sashima Das
Ms. Manima Goswami	Md. Dadul Ahmed	Bhanita Kalita	Mrs. Sagarika Sarma
Mrs. Kabita Kalita	Sri Ranjit Kr. Barua	Miss Dipti Rani Deka	Miss Marami Sharma
Sri Arup Jyoti Rajkhowa	Sri Paban Das	Smti Ruprekh Saloi	Miss Padumi Thakuria
Md. Jmdad Ahmed	Sri Indrajeet Das	Miss Bandana Kakati	Sri Gunajit Baishya
Miss Niyati Kalita	Sri Krishna Gopal Das	Shurot Zamal Sheikh	Miss Nita Barman
Sri Hemen Nath	Smti. Jahnabi Barnudoj	Garima Goswami	Sri Mahendra Deka
Sri Trailokya Bashya	Sri Ashim Talukdar	Dipika Dey	Miss Mehshid Haque
Sri Tridib Ranjan Das	Ms. Binita Boro	Sri Pankaj Kumar Kalita	Mrs. Rumi Chetia (Phukan)
Sri Utpal Das	Sri Kamal Ch. Barman	Miss Anamika Kalita	Sri Purbadri Banerjee
Sri Jatindra Nath Neog	Mrs. Sharmila Devi	Mrs. Pankhi Mahanta	Sri Diganta Bujarbaruah
Ms. Pratibha Deka	Sri Dipak Kr. Jain	Miss Rinti Deka	Sri Sailesh Kasyap
Sri Manomohan Talukdar	Sri Barnali Kalita	Miss Babita Das	Miss Binita Baruah
Miss Jayshree Talukdar	Miss Pratima Dewan	Mrs. Bani Chakraborty	Sri Sumit Kr. Sahu
Miss Minakshi Talukdar	Miss Manisha Barua	Mrs. Deepali Kalita	Sri Ratan Dey
Sri Bikram Sarma	Sri Najib Bakhsh	Sri Nani Gopal Majumdar	Sri Ashok Kr. Dey
Sri Gupi Kanta Medhi	Miss Rita Kalita	Sri Rajesh Kr. Paharia	Atifa Rahman
Miss Bayjanti Barpatra Gohain	Mrs. Chandrama Sarma	Sri Jitu mani Bhandar Kayastha	Sri Ranji Deka
Miss Karabi Choudhury	Miss Ilabati Talukdar	Hasan Nurul Islam	Md Arman Ali
Md. Sabedul Islam Ahmed	Md. Makibar Rahman (2)	Firojur Rahman	Sri Dipak Kalita
Sri Simanta (Deka)(2)	Sri Pranab Anand Biswas	Mrs. Asha Rani Brahma	Sri Partha Datta
Md. Jakir Hussain Khan	Miss Manju Thakuria	Sri Chintamoni Mahanta	Sri Nilakshi Barman
Sri Sraboni Das	Safikul Alam	Sri Neelotpal Deka	Miss Dipamoni Sharma
Miss Pranati Das	Sahajahan Bhuyan	Trishna Deka	Miss Dulumoni Haloi
Sultan Sahidur Rahman	Md. Anowar Ali	Asraful Arif Sikdar	Sri Apurba Das
Ms. Mridushmita Haloi	Sri Amal Ch. Baishya	Miss Barnali Sarma	Sri Sudeepa Kumar Bhattacharyya
Md. Afsaruddin Chaudhury	Jomsher Ali	Mrs. Rupjyoti Bargohain	Miss Sagarika Borah
Sri Ashit Baran Roy	Miss Rubi Goswami	Sri Upendra Chandra Saikia	Miss Gayotree Hazarika
Sri Utpal Kumar Kalita	Sri Mrinal Sarma	Sri Dilip Chandra Das	Sri Kamal Jyoti Saikia
Miss Jahnabi Das	Sri Dilip Kr. Das	Sri Naba Prasad Barua	Miss Rekha Lahkar (2)
Anup Ojah	Md. Azizur Rahman	Sri Vishal Kumar Dewan	Miss Rupa Rani Kalita
Miss Krishna Brahma	Sri Ratul Barman	Miss K. Archana Santi	Sri Pinky Talukdar
Ms. Basabi Das	Sri Debabrata Goswami	Sri Debesh Chandra Chakraborty	Md Imran Ali
Sri Ram Babu Sah	Sri Bipul Sarma	Sri Girish Chandra Deka	Rizu Mech
Sri Anjan Jyoti Baishya	Miss Monalisha Dewan	Mrs Kumkum Borah Deka	Sri Gautam Goswami
Sri Ganesh Pegu	Miss Manjushree Patgiri	Sri Dipankar Bagchi	Miss Himani Devi
Ms. Aparajita Bhuyan	Mrs. Nayana Agarwal	Md. Khuwajur Rahman	Sri Pranjit Kumar Saharia
Sri Biswajit Kumar Das	Aslam Khan	Miss Kakali Buzar Baruah	Sri Jagadish Ch. Chaudhury
Miss Tanusree Roy	Sri Samir Das	Miss Purobi Talukdar	Sri Niran Deka
Miss Chandana Das	Mrs. Rekha Lahkar	Sri Jayanta Deka	Miss Pallabi Borua (2)
Miss Manika Konwar	Miss Nabanita Borah	Miss Ruli Baruah	Sri Pranab Medhi
Sri Jyoti Das	Miss Deepali Sharma	Miss Dulumani Baishya	Md. Shirajul Hoque
Sri Samar Das	Miss Geetanjali Das	Sri Bhabesh Ch. Barman (2)	Sri Tridib Kumar Das
Miss Sima Rani Dey	Sri Dhanpat Raj Sethia	Sri Nayan Talukdar	Gindar Hussain
Sri Dhirendra Nath Kumar	Sri Ranjan Gohain Barua	Smti. Gitanjali Barman	Rita Sharma
Sri Basanta Kumar Sarma	Sri Pradip Kumar Kalita (2)	Mrs. Dhira Rani Das	Lutfur Rahman
Sri Bibekananda Deka	Md. Korban Ali	Md. Abdul Quayum Akanda	Juben Parvez
Mrs. Hira Sarma	Sri Hemang Kumar Sarma	Nilanjan Das	Sri Tushar Borah
Md. Azmal Haque	Mrs. Dipanjali Das		

Received from the executant, satisfied and accepted



Lawyers' Association, Gauhati

SL. No. E 19612

Advocate

10.5.06

30

The Sr. Central Govt. - Standing Council  
Guru Nanak Dev

Enclosed Copy

Sir

Please find enclosed a copy of the O.R.  
filed by Sh. Hemanta Deba.  
Kindly acknowledge receipt.

Yours faithfully

Alemdar Khanigan  
Advocate  
10/8/2006

I undertake to serve the copy to the  
C.G.S.C.

Alemdar Khanigan  
Advocate  
10/8/2006

Received  
Guru Nanak Dev  
S.C.C.S.C.  
12.9.06

केन्द्रीय अधिकारिय अधिकारी  
Central Administrative Officer

10 AUG. 2006

गुवाहाटी न्यायपीठ  
Guwahati Bench

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,  
GUWAHATI BENCH, GUWAHATI

O.A. NO. 111 OF 2006

Shri Hemanta Deka

..Applicant

-vs-

Union of India & Ors...Respondents

The written statement on behalf of  
the Respondents above named-

WRITTEN STATEMENT OF THE RESPONDENTS

MOST RESPECTFULLY SHEWETH:

1. That with regard to the statements made in paragraph 1,2,3,4(1),4(2) and 4(3) of the instant application the answering respondents have no comments.
2. That with regards to the statements made in paragraph 4(4) of the instant application the respondents begs to state that as the Circle Selection Committee did not recommend the case of the applicant, the CPMG, Assam Circle rejected the case of the applicant vide CO's, ANS letter No. Staff/16-CSC/2002 dtd.25.2.03. Accordingly the applicant was informed.
3. That with regards to the statements made in paragraph 4.5 of the application the answering respon-

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RECEIVED  
2006  
O.A. NO. 111  
CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH

Monograph  
Guwahati Bench  
Sri. C. S. Deka  
File No. 111  
Date: 10/08/2006  
Case No. 111  
Date: 10/08/2006

dent begs to state that as the Circle, Selection Committee for the appointment, CPMG, Assam Circle has rejected the case of the applicant the question of mere fore appointment of the applicant does not arise.

4. That as regards to the statements made in paragraph 4.6 of the application the answering respondents begs to state that as per recommendation of Circle Selection Committee Smt Sarada Bala Baishya was appointed. As the Circle Selection Committee did not recommend the case of the applicant, the Chief Post Master General Assam Circle rejected his case of appointment. The case of the Smt Sarada Bala Baishya was recommended by the CSC held in 2.04.2004 for the vacancies of direct recruitment quota for the year 2002 and the candidate was a widow and applied for Group "D" post. The dependents of the deceased officials were the widow (Smt Sarada Bala Baishya) one minor son and three minor daughters. But the case of Sri Hemanta Deka was considered against the vacancies of 2001 and the case of Hemanta Deka was rejected after the consideration. Therefore his case for the consideration of 2002 does not arise as there is no provision to empenal earlier rejected candidate.

*Three times  
consideration?*

5. That as regards to the statements made in paragraph 4.7 of the application the answering respondents begs to state that the case of the recruitment under relaxation of normal rules as compassionate ground

are examined and recommended by Circle Selection Committee. On the basis of Selection of Circle Selection Committee the Chief Post Master General, Assam Circle approves the appointments under relaxation of normal rule.

As stated earlier as the case of the applicant was not recommended by the Circle Selection Committee his case was not considered by the CPMG.

Moreover the appointment of compassionate grounds can be made only if a vacancy is available for the purpose that too limited to 5% of the vacancies for direct recruitment quota in a given year held by the Hon'ble Supreme Court in its ruling in the case of H.R. Transport Corporation -vs- Dinesh Kumar (JT 1996(5) SC 319) on 7.5.96 and Hindustan Aeronautics Limited -vs- Smt. A. Radhika Thirumalai (JT 1996(9) SC 197) on 9.10.1996. It is pertinent to mention that the father of the applicant, Late Maina Ram Deka worked as a Mailman under SRO Rangia and died in Cancer on 5.10.2001 after completing 37 years of service in the Department. After considering all the facts and circumstances of the applicant the respondent rejected the case of the applicant against the vacancies of 2001.

6. That in respect of the statements made in paragraph 4.8, 4.9 and 4.10 of the application the answering respondents to offer no comments.

7. That with regards to the statements made in paragraph 4.11 of the application the answering respondents beg to state that the vacancies marked for the appointment under relaxation of normal rules is 5% of the outsiders quota of the vacancies. No case of relaxation of normal rules could be considered against other vacancies except the 5% of the vacancies of outsider quota marked for the purpose.

8. That as regards to the statements made in paragraph 4.12 of the application the answering respondents beg to offer no comment.

9. That in respect of the statements made in paragraph 4.13 of the instant application the answering respondents beg to state that all the cases under relaxation of normal rules are properly scrutinised by the Circle Selection Committee as the light of the existing rules and regulations on the subject. The case of the applicant was also properly examined by the Circle Selection Committee and did not recommend and thus the same was rejected.

10. That with regards to the statements made in paragraph 4.14 of the instant application the answering respondents beg to state that the averment of the applicant is not correct, hence denied. The respondents did

not violate any norms given by Supreme Court in considering the appointment of Smt Parbati Das.

11. That with regards to the statements made in paragraph 4.15 of the instant application the answering respondents beg to state that the averment of the applicant is not correct, hence the same are denied. It is denied that the respondent took discriminatory attitude or arbitrarily rejected the prayer of the applicant.

12. That with regards to the statements made in paragraph 5.i. of the instant application the answering respondents beg to state that the case of the applicant was duly examined by the Circle Selection Committee but did not recommend and accordingly same was rejected. This does not violate any right of the applicant.

13. That with regards to the statements made in paragraph 5.ii of the instant application the answering respondents beg to state that the compassionate appointments are made after being recommended by the Circle Selection Committee as per rules and regulations. There is no such binding on rules that the cases submitted earlier should be selected first, consideration of a case submitted at later date then that of the applicant does not violate natural justice.

14. That with regards to the statements made in paragraph 5.iii of the instant application the answering respondents beg to state that the selection of appoint-

ments are under are under relaxation of normal rules are based on criteria but not on the ground on which the Govt. servant died.

15. That with regards to the statements made in paragraph 5.iv of the instant application the answering respondents beg to state that the contention of the applicant is not true. the Circle Selection Committee did not recommend the case and accordingly the same was rejected. The admissible amounts to the wife of the deceased official Smt Uttara Deka under Rule as under were paid.

i) DCRG	-Rs.1,89,024.00
ii) CGEIS	-Rs. 22,533.00
iii) Leave encashment -	Nil
iv) GPF	Rs. 7,946.00
Total - Rs.2,19,503.00	

v) Family pension as per revised pay rule at present Rs.3,378/- PM Rs.10/- fixed medical allowance:

The respondent further begs to state that the ground set forth in the instant application are, not maintainable in law, as well as, in facts and therefore the applications is liable to be rejected.

16. That with regards to the statements made in paragraph 6 & 7 of the instant application the answering respondents have no comment.

[ 7 ]

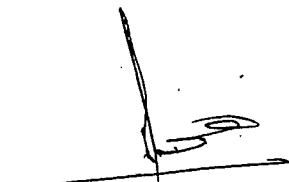
17. That with regards to the statements made in paragraph 8 and 9 of the instant application the answering respondents beg to state that in view of the facts and circumstances above the applicant is not entitled to any relief or interim relief as prayed for and the application is liable to be dismissed.

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VERIFICATION

I, Afzal Ch. Das, s/o Late. Tikhu Ram Das, aged about 56 years, R/o .... KAZIPARA, Nalbari District Nalbari and competent officer of the answering respondents, do hereby verify that the statement made in paras 1 to 17 are true to my knowledge and those made in paras \_\_\_\_\_ being matters of record are true to my information derived therefrom which I believe to be true and the rests are my humble submissions before this Hon'ble Tribunal.

And I sign this verification on this 10th day of May 2006 at Guwahati.

  
Signature  
Afzal Ch. Das.  
Censor Superintendent,  
BSS CGBS Dn. GUWAHATI  
Pin - 781001

Notice

From - Mr. G. Basu  
er CGSC, CAT

To, Mr. A. Kharak  
Advocate, GHC

O.S. No. 111 of 2006

Hemanta Deka

Applicant

-vs-

Union of India & Ors

Respondents

Please find herewith a copy of written statement which is going to be filed on behalf of the respondents in connection with the aforesaid case.

Kindly acknowledge the receipt thereof.

Thanking you.

Received copy

Yours faithfully

Rabu Gogoi

Advocate

Advocate

G U W A H A T I

Central Administrative Tribunal  
Guwahati Bench

99  
Filed by  
Sri Hemanta Deka  
Through  
Abdul Wahabogee

O.A. NO. 111 of 2006

Sri Hemanta Deka -----Applicant

-vs-

Union of India & others--Respondent.

Rejoinder filed by the applicant on the written statement of the respondent are as follows :-

1. That with regard to the statement made in paragraph 3 of the written statement the applicant begs to state that the applicant applied for a job on 19.12.2000 and the respondent rejected his petition on 24.3.2003, stating that there was no vacancy to absorb him.
2. That with regard to the statement made in paragraph 4 of the W.S. the applicant states that the averments are not true. The authority did not considered case of applicant but was rejected with the plea of 'no vacancy'. But while O.A. was filed the authority made different statement at different times. Those statements are all after thoughts made only to justify the illegal action of the authority. From the rejection letter dt. 24-3-2003 it is evident that the case of the applicant was not considered on merit it was rejected on the plea of "No Vacancy".

Contd---2/p.

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The applicant begs to state that the authority made the plea of "No vacancy" is false and it is stated to mislead the Court. In fact there were several vacancies at that time and those were diverted to C.O. Gauhati and this has been proved by their own letter No. Staff/ 16-CSC/2004 dt. 13.5.2005, which was mentioned in O.A. No. 232/02.

The applicant further begs to state that the respondent have every time referred to a Circle Selection Committee, which is a committee of 3 officers constituted by the Chief Post Master General to scrutinise the cases of compassionate appointment. It is not a statutory committee nor a parliamentary committee and the members are not ~~free~~ <sup>free</sup> from biasness. It has not been constituted by any law in force. The Committee it appears from their conducts does not guided by any principle. so their finding may not be whole truth. It is stated by the respondent that the case of this applicant cannot be considered in 2002 as that was case of 2001, but how the case of Smt. Sarada Baishya can be considered in 2002, which was a case of 2001 ? How the case of Smt. Parbati Das can be considered after 4 $\frac{1}{2}$  years ?

3. That with regard to the statement made in paragraph 5, the applicant begs to state that the Supreme Court Ruling cited by the respondent are not of similar nature and as such it is not binding. The case of the respondent was fresh one and it is rejected on the plea of "No vacancy", and the case was not considered in its proper

Contd--3/p.

Hemanta Deba

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perspectives. In the instant case there were vacancies during the relevant times and those were diverted to C.O/ Guwahati. The respondent have taken the shelter of the S.C. ruling only to coverup their arbitrariness.

4. That with regard to this statement made in paragraph 7 and 9 the applicant begs to state that the respondent's claim that they are following the rules and regulation in selecting the candidates for compassionate appointment are not correct as it is evident from the earlier statement. There are deliberate discrepancies in the selections of the candidates which was done arbitrarily by the Circle Selection Committee.
5. That with regard to this statement made in paragraph 10 the applicant beg to state that the claim made by the respondent that the appointment of Smt. Parbati Das does not violate the norms laid down by the Supreme Court are not correct. In fact the appointment of Smt. Parbati Das was considered after 4 $\frac{1}{2}$  yrs. of the death of ~~her~~ her husband. Moreover the husband of Smt. Das was not departmental and regular staff. Her husband was a extra-Departmental ( Canteen boy) staff, so ~~he~~ she cannot apply for appointment . The members of the Circle Selection Committee was so interested to give a job to Parbati Das, that her husband's services were shown as a departmental staff after his death and till-today his services were not regularised no pension etc, is paid to Smt. Parbati Das. If the case of Smt. Parbati Das can be considered after

4½ years why the case of the applicant cannot be considered after 2 months ?

6. That with regard to the statement made in para 11, 12 and 13 the applicant begs to state that those are not correct averment. It is not a fact that the circle selection committee ever consider the case of applicant. As per their letter the applicant's case was rejected as there was no vacancy whereas the vacancies at that time was diverted to C.O. Guwahati and as such the ~~8x8x200k~~ C.S.C. took a discriminatory attitude towards the applicant and as such applicant's was illegally denied his job, which is against the Principle of natural justice.

7. That as regards the statement made in paragraph 15 of the W.S. the applicant beg to state that paying pension and death benefit to applicant's family is not a matter to be considered as all the deceased employees' family are getting such benefit.

8. That opposing averment of the W.S. filed by the respondent the applicant begs to state that from the abovementioned facts, the respondent, and their nominated Circle selection committee has shown utter injustice and discrimination in depriving the applicant, in comparision to the other candidates.

It is therefore prayed that your Lordship may be pleased to reject the pleas put forward by the respondent and be pleased to direct the respondent to consider the case of the applicant for appointment on comopssionate ground

Hemanta Deka

Contd-verification.

VERIFICATION

I, Sri Hemanta Deka Son of Late Moina Ram Deka aged about 26 yrs. a resident of village Niz-Madartola P.O. Baihata Chariali District Kamrup, the applicant abovenamed do hereby solemnly affirm and declare that the statement made in the above rejoinder are true to my knowledge and information and that I have not suppressed any material facts.

And I sign this Verification on this 30th day of August/2006 at Guwahati.

Sri Hemanta Deka  
Signature. 30/8

13 MAR 2007

गुवाहाटी अदायक  
Guwahati Bench

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH AT GUWAHATI

O.A. NO. 111 OF 2006

Sri Hemanta Deka

...Applicant

-Versus-

Union of India & Ors.

...Respondents

The written objection filed on behalf of the Respondents against the Rejoinder filed by the applicant.

WRITTEN OBJECTION OF THE RESPONDENTS

MOST RESPECTFULLY SHEWETH:

1. That with regard to the statement made in paragraph 1 of the Rejoinder petition the answering Respondents have no comment.

2. That with regard to the statement made in paragraph 2 of the Rejoinder petition the answering Respondents beg to state that the Circle Selection Committee did not recommend the case of Sri Hemanta Deka. The case of Sri Deka was considered against the vacancies of 2001 and was rejected after due consideration by the Chief Post Master General, Assam Circle. The Circle office Guwahati vide letter No. Staff/16-CSC/002 dtd. 25.2.03 published a list of cases rejected by the

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Filed  
At the end of Day  
through Post and Private  
Service

12.03.07

Circle Selection Committee held on 24.1.03 wherein the name of Sri Hemanta Deka was shown at 31/45 and clearly mention that the names mentioned in the list could not be considered as there was no other vacancy in any cadre. Accordingly the circle office Guwahati decision was conveyed to the applicant vide SSRM letter No. B2/7/17/Ch-V dated 24.3.2003.

As per DGP&T letter No. 24-157/78 SPBI dated 14.7.1978 instruction are laid down that the each circle (Except Delhi & J & K Circle) a committee consisting of the Head of Circle etc. and two senior Directors should be constituted. Further it was also directed that if it is not possible to constitute a committee consisting of himself and two senior Directors the committee may be formed with the (a) Head of the Circle (b) one officer in the Junior Administrative Grade available at Head Quarters (c) One Group A Officer in the senior time available at Head Quarters. Thus the CSC formed was in order and as per rules of the department.

Affid. Ch. Secy.

Copy of the letter dtd. 25/2.2003 is annexed herewith as Annexure - 1.

3. That with regard to the statement made in paragraph 3 of the rejoinder petition the answering respondents beg to state that the case of the recruitment under relaxation of normal rules as compassionate basis of Selection of Circle Selection Committee the

[ 3 ]

Chief Post Master General, Assam Circle approves the appointments under relaxation of Normal rule. Moreover the appointment of compassionate grounds can be made only if a vacancy is available for the purpose, that too limited to 5% of the vacancies for direct recruitment quota in a given year held by the Hon'ble Supreme Court in its ruling in the case of HR Transport Corporation vs Dinesh Kumar (JT 1996(5) SC 319 on 7.5.96 and Hindustan Aeronautics Limited vs Smt Radhika Thirumalai (JT 1996 (9) SC 197) on 9.10.1996. The Circle Selection Committee did not consider the case of Sri Hemanta Deka hence rejected the case of the applicant against the vacancies of 2001.

4. That with regard to the statement made in paragraph 4 of the rejoinder petition the respondents beg to state that the averment of the applicant is not correct, hence the same are denied. It is denied that the department took discriminatory attitude or arbitrarily rejected the prayer of the applicant. As the Circle Selection Committee does not consider the case of Sri Deka hence the case was rejected.

5. That with regard to the statement made in paragraph 5 of the rejoinder petition the respondents beg to state that regarding the appointment of Smt Parbati Das does not violate any norm laid down in the rulings of compassionate ground appointment.

Contd., P/-

Atrial Ch. Deka

Ans

The statement of applicant about the husband of Smt Parbati Das as extra Departmental is not true. Her husband was a regular Group-D official in Departmental Canteen and is now drawing ~~provisional~~ pension in pursuance of C.O. Guwahati letter No. AP/1-202001 dtd. 21.6.05. The case of Smt Parbati Das was considered and recommended by the Circle Selection Committee and CPMG Guwahati approves the appointment in cadre of Group-D official. But the case of Sri Deka was not recommended by the CSC. Hence his case was not approved by the CPMG Guwahati.

6. That with regard to the statement made in paragraph 6 of the instant rejoinder petition the respondents beg to state that the contention of applicant is not true that the department took discriminatory attitude or arbitrarily rejected the prayer of the applicant. There are no any distinction in the case of appointment of Compassionate Ground. The case of the applicant was duly examined by the CSC but did not recommend and accordingly the same was rejected. That does not violate any right of Sri Hemanta Deka.

7. That with regard to the statement made in paragraph 7 of the instant rejoinder petition the respondents beg to state that the Circle Selection Committee did not recommend the case of Sri H. Deka and accor-

dingly the case was rejected but admissible amounts drawn by the wife of Late Moina Ram Deka.

8. That with regard to the statement made in paragraph 8 of the instant rejoinder petition the respondents beg to state that the contention of Sri Deka is not true and unnecessary putting forward argument against the CSC on frustration, who did not recommend the case of Sri Deka and approves by CPMG, Guwahati.

*Arul cheran*

VERIFICATION

I, Smt. Atul Ch. Das... S/o late. Tekhu Ram Das,  
aged about 56 years, R/o Kazi P.C.R.A. Nalbari,  
District Nalbari, and competent officer of the  
answering respondents, do hereby verify that the state-  
ment made in paras 1, 3 to 8 are true  
to my knowledge and those made in paras 2  
being matters of record are true to my information  
derived therefrom which I believe to be true and the  
rests are my humble submission before this Hon'ble  
Tribunal.

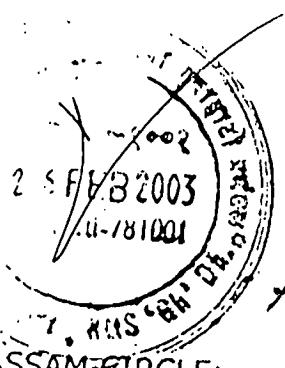
And I sign this verification on this 14<sup>th</sup> day  
of February 2007 at Guwahati.

  
Digitally signed

Atul Ch. Das  
Senior Superintendent,  
RMS (GH) Dr. GUWAHATI  
Pin - 781001

Annexure-1

-7-



(222)

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Annexure-1.

DEPARTMENT OF POSTS  
OFFICE OF THE CHIEF POSTMASTER GENERAL:ASSAM CIRCLE:  
GUWAHATI-781001.

No. Staff/16-CSC/2002

Dated at Guwahati the 25.2.03

Consequent upon the recommendations of the Circle Selection Committee, the CPMG, Assam Circle, Guwahati is pleased to approve absorption of the following applicants under relaxation of normal recruitment rules in PA/SA cadre, Postman cadre and Group 'D' cadre against the vacancies of Direct Recruitment quota for 2001 available in the Division shown against each.

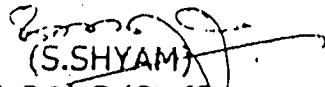
The appointment will however, be subject to verification of the eligibility which will be verified personally by the appointing authorities from the original records vis-a-vis the eligibility criteria. The appointing authority/divisional heads to whom the approved candidates are allotted, will collect the required documents of the candidates from the concerned divisions.

adre	SI. No	Name of candidates	Name of deceased/invalid official and relationship with the candidates	Division allotted
	(2)	(3)	(4)	(5)
SA cadre	1	Smt. Hiramoni Haloi	D/O Late Hara kanta Haloi, Ex. Postman Guwahati GPO	Guwahati (P) Dn.
	2	Sri Babul Boro	S/O Late Rabindra Boro, Ex.SA (BCR) SRO,Rangia under 'GH' RMS Dn.	Goalpara Dn.
	3	Miss Lalita Boro	D/O Late Ajit ch. Boro, Ex. SA (BCR) SRO Rangia under 'GH' RMS Dn.	Guwahati (P) Dn.
Postman cadre	1	Sri Rituparna Rajkhowa	S/O Late Hiteswar Rajkhowa, PA, Tinsukia	Tinsukia Dn.
Group 'D' cadre	1	Sri Sukanta Roy	S/O Late Suklal Namasudra, Postman, Cachar Dn	Darrang Dn.
	2	Smt. Ila Harijan	W/O Late Rampiyari Harijan, Gr'D Tinsukia H.O.	Tinsukia

*True copy  
N. C. Deka  
N. C. Deka*

The divisional heads should inform the date of their joining to this office.

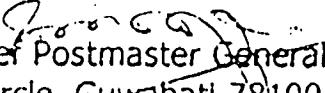
The cases of above mentioned candidates were considered by the CSC alongwith those mentioned in the enclosed list and selection was made on ~~the~~ basis of merit of the cases subject to availability of vacancies. The names mentioned in the enclosed list could not be considered as there is no other vacancy in any cadre.

  
(S. SHYAM)  
A.P.M.G.(Staff)

For Chief Postmaster General,  
Assam Circle, Guwahati-781001.

Copy for information and necessary action to :-

1 The PMG, Dibrugarh  
2 All SSPOS/SRM/SPOS/SSRM/MMS in Assam Circle & Dibrugarh Region.  
3 Concerned file.

  
For Chief Postmaster General,  
Assam Circle, Guwahati-781001.

NOTICE

1/2  
Dated:-

From - G. Baislyar  
Sr. C. G. S. C  
CAT.

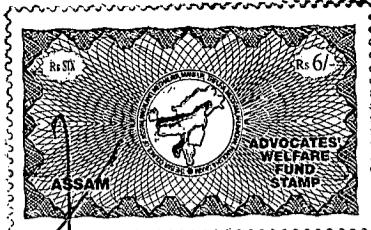
To - Mr. A. Khaleque  
Advocate

Please find herewith a copy of written  
objection filed by the respondents in  
connection of O.A. III of 2006 along  
with the documents.

Kindly acknowledge the same.

Received by

Undertake to send  
before 5<sup>th</sup> June  
5<sup>th</sup> June



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FORM NO. 11

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH

OAR/AMP/PT NO. 111 OF 2006

Hemanta Deka \_\_\_\_\_ Applicant(S)

-VS-

Union of India \_\_\_\_\_ Respondent(S)

I, Sri Gautam Baishya having been authorized by  
Ministry of Law by the Central Government /Government Servant  
/..... Authority/Corporation /Society notified under section 14  
of the Administrative Tribunals Act, 1985, hereby appear for applicant  
no...../Respondent no..... and undertake to plead and act  
for them in all matters in the aforesaid case.

Place: Guwahati

Date: 02.06.08

*Gautam Baishya*  
(GAUTAM BAISHYA)  
SR.CGSC.,CAT.